

Minutes of Exim Facilitation Committee (EFC) meeting No. 05/AM22 dated 29.09.2021 for Import of Restricted Items

Meeting No. 05/AM22 of Exim Facilitation Committee (EFC) was held on 29.09.2021 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:
 - (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
 - (ii) Shri W.F. Anal, FTDO (Import Cell), DGFT
 - (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
 - (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
 - (v) Shri O.P. Sharma, Consultant Technical, D/o C&PC
 - (vi) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
 - (vii) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
 - (viii) Dr. Ashok Kumar Dalela, Controller of Explosives, O/o Chief Controller of Explosives, PESO
 - (ix) Shri Sushilk Jain, Development Officer, DPIIT
3. Total number of cases considered in the meeting was **345**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **66** cases have been approved, **28** cases have been rejected, **09** cases have been closed and **242** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 167 and 169 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.
4. The details for the approved cases will follow.

Part 1	D/o AH&D						Status
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	
1.	MOVINGBAY RELOCATION SERVICE HQRXIMLAPPL Y00109840AM22	8.6.21	1 Nos Mammals (Octodon Degus)	01061900	0.000	AU	Recommended by DAHD vide OM dated 14.09.2021 for import of 1 Nos of Mammals (Octodon Degus). The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.09.2021.
2.	VIMTA LABS LIMITED HQRXIMLAPPL Y00015645AM22	14.4.21	32 TOYO Beagle Male	1063900	5107455.5	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of 32 nos of Toto Beagle (male 7 months old). The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
3.	VIMTA LABS LIMITED HQRXIMLAPPL Y00015656AM22	14.4.21	32 TOYO Beagle Female	1063900	5107455.5	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of 32 nos. of Toyo Beagle (Female 7 months old). The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
4.	VIMTA LABS LIMITED HQRXIMLAPPL Y00015665AM22	14.4.21	20 TOYO Beagle Dog Male	1063900	3148843.25	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of 20 nos of Toyo Beagle (male 7 months old). The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
5.	VIMTA LABS LIMITED HQRXIMLAPPL Y00015675AM22	14.4.21	20 TOYO Beagle Dog Female	1063900	3148843.25	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of 20 Nos of Toyo Beagle (female 7 Months old). The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.

6.	SAMEER CHAUDHARY HQRXIMLAPPL Y00117635AM21	31.3.21	3 Nos Livestock	1013020	555000	AU	Comments sought from DAHD on 06.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. DAHD vide email dated 26.07.2021 has sought some clarification from the firm. Reply from firm referred to DAHD vide email dated 26.07.2021. D/o AH&D informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
7.	Suhel Krishna Nagarkar HQRXIMLAPPL Y00129999AM22	9.6.21	9 Nos Horses Breed: Warmblood Sex: Stallion, Gelding and Mares Age: 2 to 15 Years	1012100	267000	AU	Recommended by DAHD vide OM dated 23.09.2021 for import of 9 Nos of Horses from Netherlands. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.09.2021.
8.	GEE STUD FARM PRIVATE LIMITED HQRXIMLAPPL Y00137619AM22	13.7.21	6 Nos BROODMARES FOR BREEDING	1012100	900000 0	AU	Comments sought from DAHD on 13.07.2021. Reminder sent to DAHD vide email dated 26.07.2021. DAHD vide email dated 26.07.2021 has sought some clarification from the firm. DL issued to the firm on 19.08.2021. Reminder sent to firm on 03.09.2021. Reply from firm referred to D/o AH&D vide email dated 20.09.2021. D/o AH&D informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
9.	RAPTAKOS BRETT AND COMPANY LIMITED HQRXIMLAPPL Y00145122AM22	14.7.21	8 nos. of BROODMARES and 1 no. of STALLION	1012100	180000 000	AU	Recommended by DAHD vide OM dated 14.09.2021 for import of 8 Nos of Broodmares and 01 No of Stallion from UK, Ireland, USA, UAE and Australia. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.09.2021.

10.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, BANGALORE HQRXIMLAPPL Y00153500AM22	03.8.21	20 VIALS (VLS) of Frozen Laboratory Mouse Embryos and 10 VIALS (VLS) of Frozen Laboratory Mouse Sperms (Mus musculus) in cryo tubes	1061900	11310	AU	Recommended by DAHD vide OM dated 14.09.2021 for import of 20 vials of Mouse Embryos and 10 vials of Mouse Sperms from Japan. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.09.2021.
11.	INDRAJEET SANJAY KADU, PUNE HQRXIMLAPPL Y00158879AM22	10.8.21	6 Nos RIDING HORSES Age- 06 Months and 18 years Sex: Mares/ Geldings/ Stallion	1012990	900000 0	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of 6 Nos of Riding Horses from Germany, Belgium, USA, Netherlands, France, UK, Ireland, Hungary, Spain and Italy. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
12.	MOHAMMED GULREZ QURESHI, MUMBAI HQRXIMLAPPL Y00160774AM22	12.8.21	2 Nos RIDING HORSES	1012990	300000 0	AU	Comments sought from DAHD on 12.08.2021. DAHD vide email dated 16.08.2021 has sought some information from the firm, directly. Reminder sent to the firm vide DL dated 20.09.2021.
13.	PROGRESSIVE DAIRY FARMERS ASSOCIATION, LUDHIANA HQRXIMLAPPL Y00164309AM22	17.8.21	100000 UNITS Bovine semen	5111000	545973 21	Trading	Comments sought from DAHD on 18.08.2021. DAHD vide email dated 19.08.2021 has sought some information directly from the firm. Reminder issued to the firm vide DL dated 20.09.2021.
14.	CHIRAG ASHWINBHAI	19.8.21	6 Nos	1012910	901200	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of

From

	PAREKH, BHAVNAGAR HQRXIMLAPPL Y00166302AM22		POLO HORSES FOR SPORTS ACTIVITIES Age: 02 to 20 years Sex: Mares/Geldings /Stallion		0		06 Nos of Polo Horses from Argentina. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
15.	ADVAIT IMPORTS EXPORTS HQRXIMLAPPL Y00167522AM22	20.8.21	120 Nos Goats	1042000	300000 0	Trading	Comments sought from DAHD on 02.09.2021. D/o AH&D informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
16.	INDIAN INSTITUTE OF SCIENCE HQRXIMLAPPL Y00170077AM22	25.8.21	191 Nos Live Mice	1061900	337547 4.79	R&D	Recommended by DAHD vide OM dated 14.09.2021 for import of 191 Mice from USA, China, Japan and Germany. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 14.09.2021.
17.	Kushagra Mittal HQRXIMLAPPL Y00170222AM22	25.8.21	1 No Pet Dog Breed: Mixed- Shih- Tzu and Yorkie Microchip No.: 991001911251647	1061900	50000	AU	Recommended by DAHD vide OM dated 14.09.2021 for import of 1 Pet Dog from USA. Subject to Approval of Competent Authority
18.	FIVE STARS SHIPPING COMPANY PRIVATE LIMITED HQRXIMLAPPL	25.8.21	25 Nos FROZEN SEMEN OF STALLION (QTY 25 DOSES CONSISTING OF 03	5119991	155000 0	AU	Comments sought from DAHD on 07.09.2021. D/o AH&D vide email dated 01.10.2021 has sought some information/documents from the firm.

	Y00170297AM22		STRAW PER DOSE) EACH STRAW NET WEIGHT 0.5 ML				
19.	TRACK SUPREME STUD, HQRXIMLAPPL Y00170758AM22	25.8.21	06 Nos Horses for Polo Thoroughbred (One Male Horse [Stallion] and Five Female Broodmares)	1012910	110000 00	Breeding	Recommended by DAHD vide OM dated 27.09.2021 for import of 06 No of Thoroughbred (One Male Horse [Stallion] and Five Female Broodmares) from France, Ireland, England, Australia, Japan, USA and UAE. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
20.	Jasmin Lagarde HQRXIMLAPPL Y00172594AM22	27.8.21	1 No Pet Dog Species: Canine; Breed : Chihuahua; Microchip No.: 985141003756244	0106190 0	1	AU	Recommended by DAHD vie OM dated 14.09.2021 for import of 1 Pet Dog from USA. Subject to Approval of Competent Authority
21.	BISHAN STUD AND AGRI FARM HQRXIMLAPPL Y00173587AM22	30.8.21	06 Nos Horses Thoroughbred Stallion – 1 Broodmares – 5 Age: 03 to 18 years	1012100	150000 00	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of Thoroughbred Stallion – 1 and Broodmares-5 from UK. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
22.	SHRUTI VORA HQRXIMLAPPL Y00173965AM22	31.8.21	03 Nos MINIATURE HORSES FOR CHILDREN RIDING	1012990	200000 0	AU	Recommended by DAHD vide OM dated 05.10.2021 for import of 03 Nos of Miniature Horses from Germany. The Committee decided to Approve the case subject to

			AND PLAYING AT OUR FARM				conditions mentioned in the DAHD OM dated 05.10.2021.
23.	MOHAN KUMAR LAKSHMI NARASIMHAN HQRXIMLAPPL Y00174684AM22	01.9.21	1 No Pet Dog Breed: Pug Microchip No.: 982126056789316	1061900	23000	AU	Recommended by DAHD vide OM dated 14.09.2021 for import of 1 Pet Dog from USA. Subject to Approval of Competent Authority
24.	ARAVLI SPORTS & CULTURAL FOUNDATION, DELHI HQRXIMLAPPL Y00178622AM22	07.9.21	06 Nos POLO HORSES Age: 02 to 20 Years Sex – Mares, Geldings, Stallions	1012910	111000 00	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of 06 Nos of Polo Horses from Argentina and UK. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
25.	MEBAJEONA STUD FARM, PUNJAB HQRXIMLAPPL Y00181739AM22	10.9.21	06 Nos Horses (One Stallion and five Brood Mares) Age – 03 to 18 Years	1012100	937500 0	AU	Recommended by DAHD vide OM dated 27.09.2021 for import of 06 Nos of Thoroughbred Breed (One Stallion and Five Broodmares) from UK, Ireland, France and USA. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.09.2021.
26.	PIYA MODI, NEW DELHI HQRXIMLAPPL Y00181746AM22	10.9.21	09 Nos RIDING HORSES	1012990	105000 00	AU	Recommended by DAHD vide OM dated 05.10.2021 for import of 09 Nos of Riding Horses from Canada, USA, UK, Denmark, Germany, Italy, Belgium, France, Spain, Netherlands, Poland, Austria, Luxembourg and Ireland. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 05.10.2021.

27.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPL Y00182017AM22	11.9.21	06 Nos Mammals	1061900	158580 0	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
28.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPL Y00182276AM22	12.9.21	06 Nos Mammals	1061900	132150 0	AU	Comments sought from DAHD on 14.09.2021. D/o AH&D informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

**Part
2**

D/o Fisheries

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
29.	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/A M21/K-29/IC [102100850034A M21]	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	0301990 0	347076 .80	Trading	Recommended by D/o Fisheries vide letter dated 20.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 20.09.2021.
30.	MFS INTERNATION AL HQRXIMLAPPL Y00110934AM22	9.6.21	812650 Nos Ornamental fish	0301190 0	141259 79.000	AU	D/o Fisheries vide letter dated 28.09.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said

							Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 28.09.2021.
31.	MANISANKAR HQRXIMLAPPL Y00035688AM22	8.5.21	10000 pcs. Ornamental Fish	3011000	900000	Trading	Comments sought from D/o Fisheries on 07.07.2021. Reminder sent to D/o Fisheries vide email dated 27.07.2021. D/o Fisheries vide email dated 29.07.2021 has informed that the firm needs to submit their application in the prescribed format. The firm has been requested to submit their application in the prescribed format vide email dated 02.08.2021. DL issued to the firm on 19.08.2021. Reminder issued to the firm on 18.09.2021.
32.	AGGARWAL AMEET SURINDERPAL HQRXIMLAPPL Y00168476AM22	23.8.21	4660000 Nos Ornamental Fishes	3011100	233000 00	Trading	D/o Fisheries vide letter dated 28.09.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 28.09.2021.
33.	DEEPAN S HQRXIMLAPPL Y00169698AM22	24.8.21	2158500 Nos Ornamental Fishes	3011100	259354 60	Trading	D/o Fisheries vide letter dated 28.09.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said

							Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 28.09.2021.
34.	PRATHEEP V HQRXIMLAPPL Y00171728AM22	26.8.21	1840000 Nos Ornamental Fishes	3019900	368000 0	Trading	D/o Fisheries vide letter dated 28.09.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 28.09.2021.
35.	DOLSTON G HQRXIMLAPPL Y00175500AM22	02.9.21	100 Pairs Ornamental Fish: BETTA FISH Betta splendens	3011000	60000	AU	D/o Fisheries vide letter dated 28.09.2021 informed that the firm needs to submit application in prescribed format. DL issued to the firm on 28.09.2021.
36.	DYER IMPEX, MUMBA HQRXIMLAPPL Y00181980AM22	11.9.21	1380000 nos. Ornamental Fish	3019900	414000 0	Trading	D/o Fisheries vide letter dated 28.09.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 28.09.2021.

37.	MR. PATEL MOHAMMED SAJJAD, MUMBAI HQRXIMLAPPL Y00182749AM22	13.9.21	920000 nos. Ornamental Fishes	3011000	836000 0	Trading	D/o Fisheries vide letter dated 28.09.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 28.09.2021.
38.	Aqua Zoo Aqua Systems, Chennai HQRXIMLAPPL Y00183071AM22	13.9.21	23,33,999 nos. Ornamental Fishes	3011000	218929 45	Trading	D/o Fisheries vide letter dated 28.09.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said Sanitary Protocol. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 28.09.2021.
39.	BLUE OCEAN AQUARIA, KOLKATA HQRXIMLAPPL Y00185960AM22	16.9.21	1525300 nos. Ornamental fish : -- Freshwater	3011100	135542 00	Trading	D/o Fisheries vide letter dated 28.09.2021 informed that the application may be considered for issuing license subject to compliance of the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. Further, the licence should be limited only for those species which are listed in the Annexure-I of the said Sanitary Protocol. The Committee decided to Approve the case subject to

							conditions mentioned in the D/o Fisheries letter dated 28.09.2021.
Part 3	D/o AH&D and MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
40.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC [102100850011A M20]	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	01063900	696000	AU	Recommended by D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) vide letter dated 28.06.2021 has sought NOC from CWLW from the firm. Reminders sent to the firm on 28.07.2021 and 30.09.2021.
41.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC [072100850253A M20]	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques 2000 Nos EXOTIC LIVE BIRDS: CANARIES, TOUCAN/TOUCAN ETS, TURACOS, ARACARIS, SCREAMERS,	01063200	329.0	Trading	Recommended by DAHD vide OM dated 28.12.2020. Comments sought from MOEF&CC (WL) on 10.01.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The reply from firm referred to MoEF (WL) vide email dated 28.07.2021. The firm has been requested to apply for NOC from CWLW

			CURASOWS, EXOTIC FRUIT PIGEONS/DOVES, EXOTIC FINCHES, SOFT BILLS OF THE AGE GROUP 2 MONTHS TO 20 YEARS 200 Nos LIVE ANIMALS MAMMALS – CAPYBARA, MARA AND WALLABY OF THE AGE GROUP 2 MONTHS TO 20 YEARS 500 Nos LIVE ANIMALS MAMMALS MARMOSETS, TAMARINS OF THE AGE GROUP 2 MONTHS TO 20 YEARS				through the Parivesh Portal vide email dated 02.08.2021. Reminder issued to the firm vide DL dated 20.09.2021.
42.	Suhani Farms, Bangalore	23.10.20	40 Nos. Live Birds Chileense	1063900	390000 0	Trading	Recommended by D/o AH&D vide OM No. 110102/ (1)/3/2017 dated 21.12.2020.

Ferns

	01/53/8/54363/A M21/S-119/IC [072100850233A M21]		Flamingo / American Flamingo				Comments sought from MOEF&CC (WL) on 23.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. The firm requested to submit Export Permit from importing country as required under CITES, Appendix II vide email dated 30.06.2021. The firm has been requested to apply for NOC from CWLW through the Parivesh Portal vide email dated 02.08.2021. Reminder issued to the firm vide DL dated 20.09.2021.
43.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/A M21/S-159/IC	28.12.20	(1) 4Nos.of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)	01061900	3787500	Trading	Recommended by DAHD vide OM No. 110102(1)/ 40/2020 – Trade (E-18470) dated 08.02.2021. The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information /documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021, 24.05.2021, 30.06.2021 and 22.07.2021. The firm vide email dated 23.07.2021 has informed that they have submitted the NOC from the concerned Chief Wildlife Warden obtained through the PARIVESH portal. The reply from firm referred to MoEF (WL) vide email dated 23.07.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that comments are awaited from scientific authority.

44.	Green Zoological, Rescue & Rehabilitation Centre HQRXIMLAPPL Y00017244AM22	14.04.2 1	50 BENGAL TIGER (HYBRID) (PANTHER A TIGRIS) MALE / FEMALE 50 LION (HYBRID) (PANTHER A LEO) MALE /FEM ALE 10 JAGUARS (PANTHER A ONCA) MALE/FEM ALE 10 LEOPARD (PANTHER A PARDUS) MALE/FEM ALE 10 COUGAR (PUMA CONCOLO R) MALE/FEM ALE 12 CHEETAH (AFRICAN) (ACINONYX JUBATUS) MALE/FEM ALE 10 OCELOT (LEOPARD US PARDALIS) MALE/FEM ALE 10 MARGAY (LEOPARD US	0106900 0 0106390 0	212679 99.6	AU
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Recommended by DAHD vide OM dated 28.04.21.

Comments sought from MoEF(WL) on 20.04.2021.

MOEF&CC (WL) vide letter dated 03.05.2021 has sought some documents from the firm.

The applicant vide letter dated 11.05.2021 has informed that they have already submitted CITES Permit for species listed in Appendix of CITES along with their application.

The applicant vide email dated 13.05.2021 has informed that they have submitted the NOC for import from Chief Wild Life Warden to MoEF (WL) through the Parivesh Portal of MoEF(WL). Reminder sent to MoEF (WL) vide email dated 18.06.21.

MoEF (WL) informed the Committee in its meeting No. 02/AM22 dated 24.06.2021 that clarification has to be sought from the firm regarding the source of the imported species.

Firm has accordingly been informed. Reminder sent to firm vide email dated 27.07.2021. Reply from firm referred to MoEF (WL) vide email dated 30.07.2021.

MoEF (WL) informed the Committee in its meeting No. 05/AM22 that comments are awaited from scientific authority.

WIEDII) MALE
/FEM ALE

10 JAGUARUN DI
(HERPAILU RUS
YAGOUAR OUNDI)
MALE/ FEMALE

8 GIANT
ANTEATER S
(MYRMECOPHAGA
TRIDACTYLA)
MALE/FEM ALE

8 ANTEATER
SPECIES
(TAMANDU A
SPECIES) MALE /
FEMALE

10 MEXICAN
HAIRY DWARF
PORCUPIN E
(SPHIGGUR US
MEXICANU S)
MALE/FEM ALE

8 BROWN BEAR
(URSUS ARCTOS)
MALE/FEM ALE

10 AMERICAN
BLACK BEAR
(URSUS
AMERICAN US)
MALE/FEM ALE

			10 BOBCAT (LYNX RUFUS) MALE/FEM ALE 10 LINNAEUS' S TWOTOED SLOTH (CHOLOEP US DIDACTYL US) MALE/FEM ALE 50 AMERICAN FLAMINGO (PHOENICOPTERUS RUBER) MALE/FEM ALE				
45.	M/s. Suthahar Krishnan, KOLKATA 01/53/8/55269/A M21/S-199/IC [022100850270A M21]	04.03.21	2 nos. of Amazon Blue Front Parrots	01063200	70000.00	AU	Recommended by DAHD vide OM dated 06.04.2021. Recommended by MoEF (WL) vide letter dated 18.09.2021 For Expost Facto Approval
46.	MODERN PET CENTRE HQRXIMLAPPL Y00009187AM22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	463437.5		Recommended by DAHD vide OM dated 27.07.2021. Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021. Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

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47.	DELTA EXIM SERVICES HQRXIMLAPPL Y00166806AM22	19.8.21	2 Pairs live cat (ocelot, leopardus pardalis)	1061900	200000	AU	Comments sought from DAHD on 07.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. DAHD informed the Committee in its meeting No. 05/AM22 that the case is under examination with them. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
48.	MADRAS CROCODILE BANK TRUST HQRXIMLAPPL Y00169582AM22	24.8.21	2 Nos West African Dwarf crocodile 2 Nos American crocodile	1062000	0.00	Animal Exchange	Recommended by DAHD vide OM dated 14.09.2021. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
49.	FORTUNE ASSOCIATES HQRXIMLAPPL Y00170032AM22	25.8.21	3 Pairs Cat (Captive Bred) 1 year Old – Leptailurus serval	1069000	225600	AU	Comments sought from DAHD on 07.09.2021. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
50.	SUHANI FARMS HQRXIMLAPPL Y00171154AM22	26.8.21	24 Nos Mammals	1061900	300400 00	Trading	Comments sought from DAHD on 07.09.2021. Comments sought from MoEF&CC on 07.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

51.	RED BARN FARM	27.8.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	132600	Trading	Comments sought from DAHD on 07.09.2021.
	HQRXIMLAPPL Y00172546AM22						Comments sought from MoEF&CC on 07.09.2021.
							MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
52.	SUHANI FARMS	28.8.21	32 Nos Mammals	1061900	910520	Trading	Comments sought from DAHD on 07.09.2021.
	HQRXIMLAPPL Y00173139AM22						Comments sought from MoEF&CC on 07.09.2021.
53.	GALC AGRO FARM AND AVIARIES LLP	31.8.21	10 Nos Mammals	1061900	176800 0	AU	Comments sought from DAHD on 08.09.2021.
	HQRXIMLAPPL Y00173994AM22						Comments sought from MoEF&CC on 08.09.2021.
							MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
54.	GALC AGRO FARM AND AVIARIES LLP	31.8.21	08 Nos Mammals	1061900	902400 0	AU	Comments sought from DAHD on 08.09.2021.
	HQRXIMLAPPL Y00174183AM22						Comments sought from MoEF&CC on 08.09.2021.
							MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
55.	SOHAM PARTHA MUKHERJEE	31.8.21	02 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	176800	AU	Comments sought from DAHD on 08.09.2021.
	HQRXIMLAPPL Y00174325AM22						Comments sought from MoEF&CC on 08.09.2021.
							MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

56.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPL Y00174495AM22	31.8.21	10 Nos Mammals	1061900	176800 0	AU	Comments sought from DAHD on 08.09.2021. DAHD vide email dated 13.09.2021 has sought some clarification. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
57.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPL Y00176549AM22	03.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	132600	AU	Comments sought from DAHD on 08.09.2021. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
58.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPL Y00176542AM22	03.9.21	8 Nos Mammals	1061900	176800 0	AU	Comments sought from DAHD on 08.09.2021. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
59.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPL Y00176551AM22	03.9.21	2 Nos Birds:-- Birds of prey	1063100	376000 0	AU	Comments sought from DAHD on 08.09.2021. Comments sought from MoEF&CC on 08.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

60.	SUHANI FARMS, BANGALORE HQRXIMLAPPL Y00176882AM22	04.9.21	10 Nos Mammals:-- Reptiles (including snakes and turtles)	1062000	159120	AU	Comments sought from DAHD on 09.09.2021. Comments sought from MoEF&CC on 09.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
61.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPL Y00181877AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	140960	AU	Comments sought from DAHD on 14.09.2021. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
62.	SUHANI FARMS, BANGALORE HQRXIMLAPPL Y00182083AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	140960	Trading	Comments sought from DAHD on 14.09.2021. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
63.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPL Y00182134AM22	11.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	176200	AU	Comments sought from DAHD on 14.09.2021. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
64.	MALABAR LIVE IMPEX, KERALA HQRXIMLAPPL Y00182169AM22	11.9.21	6 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	132150 0	AU	Comments sought from DAHD on 14.09.2021. Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

65.	SARALIA AGRO PRIVATE LIMITED, ODISHA HQRXIMLAPPL Y00182274AM22	12.9.21	2 Nos Birds:-- Psittaciformes (including parrots, parakeets, macaws and cockatoos)	1063200	133110	AU	Comments sought from DAHD on 14.09.2021.
							Comments sought from MoEF&CC on 14.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
Part 4	MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
66.	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	NA	AU	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments.Application referred to MoEF (WL) again vide email dated 28.07.2021.Reminder sent to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
67.	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC [092100850099A M20]	03.03.20	44 Nos. of Hunting Trophie	97050010	897000	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun. MOEF&CC (WL) informed the Committee in meeting no.03/AM22

							dated 29.07.2021 that the firm needs to apply for NOC from CWLW through the Parivesh portal. The firm has been requested to apply for NOC from CWLW through the Parivesh portal vide email dated 2.8.2021. Reminder issued to the firm vide DL dated 20.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
68.	G. Amarender Reddy, Hyderabad 01/53/8/53861/A M21/G-13/IC	25.07.20	4 Nos. Animal Trophies	97050010	110000	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety. MOEF&CC (WL) informed the Committee in its meeting no. 05/AM22 that comments are awaited from scientific authority.
69.	A&S Creations, New Delhi 01/53/8/54035/A M21/A-38/IC [052100850402A M21]	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	85269190	1440000	Trading	Recommended by MoEF (WL) vide letter dated 12.09.2021 for supply to the research project – 'Movement in Space and Time Ecology of Red Fox in Upper Tawang Valley, Eastern Himalayas and MSRDC Project, by WIL.' The Committee decided to Approve the case subject to conditions mentioned in the MoEF (WL) letter dated 12.09.2021.

70.	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/A M21/M-53/IC [562100850171A M21]	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus)	9705001 0	480000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought comments from Wildlife Institute of India. MoEF (WL) informed the Committee in its meeting No. 03/AM22 dated 29.7.2021 that they have received comments the scientific authority. MoEF (WL) vide email dated 27.06.2021 had sought some documents from the firm. The firm replied directly to MoEF (WL) vide email dated 30.06.2021. Reminder sent to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) vide email dated 04.08.2021 has sought proof from the applicant that the animals have been legally hunted by the applicant. The firm replied directly to MoEF (WL). MoEF (WL) vide letter dated 11.09.2021 has requested the applicant to submit details of the address of the agency who has issued the hunting certificate. Reminder issued to the firm vide DL dated 20.09.2021
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			1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common				
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			Name Blesbuck & Scientific Name- Damaliscus Pygargus Phillipsi).				
71.	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC [562100850172A M21]	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Waterbuck & Scientific Name Kobus	97050010	530000	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminders sent to the firm vide emails dated 30.03.2021 and 02.08.2021. The firm replied directly to MoEF (WL). MoEF (WL) vide letter dated 11.09.2021 has sought some information / documents from the firm. Reminder sent to firm vide DI dated 21.09.2021.

		Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus P hillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name – Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name				
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			EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck&Scien tific Name – Damaliscus Pygargus Phillipsi).				
72.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/A M21/M-70/IC [092100850058A M21]	20.10.2 0	10 Nos. Taxidermy Animal Trophy Mounts	9705001 0	350000	AU	Comments sought from MOEF&CC (WL) on 20.10.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information /documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. Reply from firm referred to MoEF (WL) vide email dated 02.06.2021. MoEF (WL) vide email dated 02.06.2021 informed that the firm had

							just forwarded their application for NOC.NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) informed the Committee that the firm needs to submit the CITES permit. DL issued to the firm regarding submission of CITES Permit on 20.09.2021.
73.	Arun Mahendragir, Hyderabad 01/53/8/54600/A M21/A-92/IC [052100850560A M21]	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	97050010	470000	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminders sent to firm vide emails dated 30.03.2021 and 24.05.2021. NOC submitted by the firm referred to MoEF (WL) vide email dated 02.08.2021. MoEF (WL) vide email dated 04.08.2021 informed that the applicant needs to submit CITES permit for species listed in CITES. Reminder issued to the firm vide DL dated 20.09.2021.
74.	West Bengal Zoo Authority HQRXIMLAPPLY00123704AM22	24.6.21	1 No Mammals:-- Other (New Zealand)	1061900	0	Animal Exchange	Comments sought from DAHD on 22.09.2021 DAHD informed the Committee in its meeting No. 05/AM22 that the case is under examination with them. Comments sought from MoEF (WL) on 22.09.2021 MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
75.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPL	25.6.21	12 Nos Mammals:-- Other	1061900	388138	AU	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated 28.07.2021. The

	Y00124622AM22						reply from the firm referred to MoEF (WL) vide email dated 29.07.2021. MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021.
76.	West Bengal Zoo Authority HQRXIMLAPPL Y00124644AM22	25.6.21	1 No Red Panda (Ailurus fulgens fulgens) (Hungary)	1061900	0	Animal Exchange	Recommended by DAHD vide OM dated 27.09.2021. Comments sought from MoEF (WL) on 22.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
77.	THE MERCHANTS HQRXIMLAPPL Y00010098AM22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. of Red Stag Taxidermy	97050010	741500	AU	Comments sought from MOEF (WL) on 04.07.2021. MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehra dun. MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm.
78.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPL Y00135881AM22	9.7.21	8 nos Monocular Night Vision Device	90049010	110110.35	Supply to Forest Dept., Sikkim	Comments sought from MOEF (WL) on 13.07.2021. MoEF (WL) vide letter dated 19.07.2021 has requested the firm to submit 'No Objection Certificate', from the concerned Chief Wild Life Warden. DL issued to the firm on 19.08.2021. Reminder issued to the firm on 18.09.2021.
79.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPL Y00146349AM22	24.7.21	1 set of G2X Caliber Pseudart Gun & 1 set of G2X Remote Caliber Remote Injection Gun	93040000	3,33,958.00	Trading	Recommended by MoEF (WL) vide letter dated 23.09.2021 for supply to DFO, Assam and Odisha. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (WL) letter dated 23.09.2021.

80.	A & S CREATIONS, DELHI HQRXIMLAPPL Y00157255AM22	09.8.21	4 Nos Other (ITC HS – 85269190)	8526919 0	436230 .44	Trading	Comments sought from MOEF (WL) on 10.08.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
81.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED, Indore HQRXIMLAPPL Y00164462AM22	17.8.21	2 set of RD706 – Remote Injection Rifle Kit with all Accessories, 1 set of Tranquilizer Gun & Tranquilizing equipment with all accessories and 1 set of Tranquilizer Gun – GUT.50 Telinject with all Accessories	9304000 0	665802	Trading	Comments sought from MOEF (WL) on 18.08.2021. MoEF (WL) vide letter dated 23.09.2021 has sought some clarification and documents from the firm. DL issued to the firm on 24.09.2021. The firm vide email dated 24.09.2021 has requested MoEF(WL) to cancel the application for 1 Qty Tranquilizing Gun of Gujarat and issue the license for the rest 3 Tranquilizing equipments for supply to DFO, Uttarakhand, DFO, Arunachal Pradesh and Air Force Station, West Bengal. They have also submitted copy of NOC from CWLW, Arunachal Pradesh. MoEF (WL) vide email dated 05.10.2021 has requested the firm to submit necessary equipment specifications.
82.	HIMACHAL HERBS HQRXIMLAPPL Y00126033AM22	28.6.21	150 MT Roots and Rhizomes:- --- Kuth root	1211904 6	178920 00	Trading	Comments received from D/o A,C&FW vide OM dated 31.08.2021. The Committee decided to seek comments from MoEF and Aayush. Comments sought from MoEF&CC and M/o Aayush on 22.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

83.	A & S CREATIONS HQRXIMLAPPL Y00174072AM22	31.8.21	1 No Other (Vertonics GPS vertex, collars with standard accessories)	8526919 0	149130 .8	Trading	Comments sought from MOEF (WL) on 13.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
84.	A & S CREATIONS, NEW DELHI HQRXIMLAPPL Y00174351AM22	31.8.21	1 No Other (GPS Collars with standard accessories)	8526919 0	401319	Trading	Comments sought from MOEF (WL) on 13.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
85.	HI TECH ADVANCE PRODUCTS, INDORE HQRXIMLAPPL Y00176976AM22	04.9.21	38 pcs. Injection rifle/dart projector and accessories	9304000 0	594957 .79	Trading	Comments sought from MOEF (WL) on 09.09.2021. MoEF (WL) informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

**Part
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Ministry of Steel (MoS)

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
86.	NAGPUR PYROLUSITE P LTD HQRXIMLAPPL	29.7.21	265 MT Titanium Alloy Scrap	8108300 0	599430 00	AU	Comments sought from M/o Steel on 04.08.2021. M/o Steel vide email dated 11.08.2021 has sought some information / documents from the firm.

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	Y00149969AM22						Comments sought from MoEF (HSMD) on 04.08.2021. MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm.
87.	BAJRANGBALI RE-ROLLERS PRIVATE LIMITED, ODISHA HQRXIMLAPPL Y00160869AM22	12.8.21	200 MT Waste and scrap	8110200 0	666600 0	AU	Comments sought from M/o Steel on 17.08.2021.
88.	A B TRADING CORPORATION, TELANGANA HQRXIMLAPPL Y00167656AM22	21.8.21	18 Pieces Other chain :-- Other, welded link, Calibrated	7315820 0	673040	Trading	Comments sought from DPIIT and M/o Steel on 08.09.2021. DPIIT vide OM dated 16.09.2021 stated that it is not clear as to why the import item is under restricted category. Moreover, as the item is required for trading, DPIIT is not concerned with the matter. The Committee noted that the items that the applicant intends to import fall under 'Free' Category. Hence, The Committee decided to Close the case.
89.	BOON METAL & ALLOYS CORPORATION, GUJARAT HQRXIMLAPPL Y00183734AM22	14.9.21	25 MT Ferro-silicon :-- Containing by weight more than 55 percent of silicon	7202210 0	326250 0	AU	Comments sought from M/o Steel on 17.09.2021.

Free

90.	SGS MARINE HABITABILITY PVT LTD, ANDHRA PRADESH HQRXIMLAPPL Y00183841AM22	14.9.21	10 Nos ALUMINUM FIRST AID BOX	9403109 0	20995	FOR INSTAL LING ONBOA RD INDIAN NAVY SHIP	Comments sought from M/o Steel on 17.09.2021.
							Comments sought from DPIIT on 17.09.2021.
							DPIIT vide OM dated 23.09.2021 has sought some clarification regarding the import policy of the ITC HS Code under which the firm intends to import.
							The Committee noted that the items that the applicant intends to import fall under ‘Free’ Category. Hence, The Committee decided to Close the case.
Part 6	MoEF&CC (OC) and D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
91.	Hemani Industries Limited, Bharuch, Gujarat 01/53/8/54612/A M21/H-57/IC [032100850446A M21]	14.12.20	700 MT Carbon Tetra Chloride	2903140 0	522900 00	AU	Recommended by MoEF (OC) vide OM dated 28.07.2021.
							Recommended by D/o C&PC vide OM dated 22.09.2021 for import of 680 MT of Carbon Tetra Chloride.
							The Committee decided to Approve the case subject to conditions mentioned in the MoEF (OC) OM dated 28.07.2021 and D/o C&PC OM dated 22.09.2021 for import of 680 MT of Carbon Tetra Chloride.
92.	MARINE SOLUTIONS HQRXIMLAPPL Y00100227AM22	26.5.21	12000 kgs. Bromotrifluoromethane (Halon 1301) For supply to BHARAT ELECTRONICS LTD	2903762 0	536040 00	Trading	Recommended by MoEF (OC) vide OM dated 29.09.2021. The Committee decided to Approve the case for supply to BHARAT ELECTRONICS LTD subject to conditions mentioned in the MoEF (OC) OM dated 29.09.2021.

93.	BAYER VAPI PRIVATE LIMITED HQRXIMLAPPL Y00020567AM22	16.4.21	400000 KGS Carbon tetrachloride	2903140 0	216266 00	AU	Recommended by MoEF (OC) vide OM dated 09.07.2021.
							Recommended by D/o C&PC vide letter dated 20.09.2021.
							The Committee decided to Approve the case subject to conditions mentioned in the MoEF (OC) OM dated 09.07.2021 and D/o C&PC letter dated 20.09.2021.
94.	TAGROS CHEMICALS INDIA PRIVATE LIMITED, TAMIL NADU HQRXIMLAPPL Y00164639AM22	17.8.21	347 MT CARBON TETRA CHLORIDE	2903140 0	297491 77.5	AU	Recommended by D/o C&PC vide OM dated 22.09.2021 for import of 347 MT of Carbon Tetra Chloride.
							Recommended by MoEF(OC) vide OM dated 04.10.2021.
							The Committee decided to Approve the case subject to conditions mentioned in the D/o C&PC OM dated 22.09.2021 and MoEF(OC) OM dated 04.10.2021.
95.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPL Y00185764AM22	16.9.21	700 MT CARBON TETRA CHLORIDE	2903140 0	789600 00	AU	Comments sought from MoEF (OC) on 24.09.2021.
							MoEF (OC) vide OM dated 28.09.2021 has sought some clarification from the firm. DL issued to the firm on 28.09.2021.
							Comments sought from C&PC on 20.09.2021. Application referred to D/o C&PC again on 24.09.2021.

Part 7 MeitY							
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
96.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036155AM22	07.05.2021	2757 Nos Desktop Computers	8471500 0	1,26,78,299.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
97.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036161AM22	07.05.2021	5698 Nos Desktop Computers	8471500 0	2,67,07,645.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
98.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036181AM22	08.05.2021	7014 Nos Desktop Computers	8471500 0	2,93,39,301.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.

99.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036193AM22	08.05.2 021	1585 Nos Desktop Computers	8471500 0	69,29,8 73.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
100.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036133AM22	08.05.2 021	130 Nos Desktop Computers	8471500 0	8,92,03 3.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
101.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036197AM22	08.05.2 021	2438 Nos Desktop Computers	8471500 0	1,14,20 ,813.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
102.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036205AM22	08.05.2 021	4934 Nos Desktop Computers	8471500 0	1,98,65 ,334.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021.

							MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
103.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036211AM22	08.05.2021	341 Nos Desktop Computers	8471500 0	19,83,578.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
104.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036215AM22	08.05.2021	923 Nos Desktop Computers	8471500 0	39,79,528.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
105.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036219AM22	08.05.2021	4489 Nos Desktop Computers	8471500 0	1,91,92,714.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
106.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036233AM22	08.05.2021	3099 Nos Desktop Computers	8471500 0	1,40,73,121.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated

							21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
107.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036236AM22	08.05.2021	2286 Nos Desktop Computers	8471500 0	91,13,736.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
108.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036241AM22	08.05.2021	2703 Nos Desktop Computers	8471500 0	1,23,60,016.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
109.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036244AM22	08.05.2021	3290 Nos Desktop Computers	8471500 0	1,02,89,632.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.

110.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036245AM22	08.05.2 021	2322 Nos Desktop Computers	8471500 0	1,09,58 ,642.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
111.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036247AM22	08.05.2 021	233 Nos Desktop Computers	8471500 0	7,16,81 9.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
112.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036250AM22	08.05.2 021	2020 Nos Desktop Computers	8471500 0	98,86,4 53.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
113.	M/s. Lenovo (India) Private Limited HQRXIMLAPPL Y00036255AM22	08.05.2 021	4622 Nos Desktop Computers	8471500 0	2,13,79 ,873.00	Trading	Comments sought from MeitY on 27.05.2021. MeitY has sought some information / documents from the firm vide email dated 01.06.2021. Reminder sent to firm vide email dated 21.06.2021. The firm replied directly to MeitY vide email dated 29.06.2021.

							MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
114.	NDT TECHNOLOGIE S PRIVATE LIMITED HQRXIMLAPPL Y00003725AM22	05.4.21	1 Set VIDICON TUBE WITH BASE SOCKET AND MAGNETIC FOCUS COIL	8525509 0	523726	AU	Recommended by MeitY vide email dated 20.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the MeitY email dated 20.09.2021.
115.	BHARAT ELECTRONICS LIMITED 01/53/8/54781/A M21/B-73/ Import Cell [072100850279A M21]	15.1.21	200 gms composition, gold conductor 5771	7108130 0	219114 0.00	AU	Recommended by MeitY vide email dated 09.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the MeitY email dated 09.09.2021.
116.	BHARAT ELECTRONICS LIMITED 072100850236A M21	28.1.21	7600 Nos NICUSIL PREFORM (PO No 41-104827)	7108130 0	386693	AU	Recommended by MeitY vide email dated 22.09.2021 The Committee decided to Approve the case subject to conditions mentioned in the MeitY email dated 22.09.2021.
117.	SOCIETY FOR APPLIED MICROWAVE ELECTRONICS, MUMBAI HQRXIMLAPPL Y00163389AM22	13.8.21	1700 gms Other semi- manufactured forms (brazing alloys)	7108130 0	260747 4	AU	Recommended by MeitY vide email dated 08.09.2021 The Committee decided to Approve the case subject to conditions mentioned in the MeitY email dated 08.09.2021.

118.	JABIL CIRCUIT INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00164964AM22	18.8.21	5 Nos Personal computer	8471301 0	712376	Manufact uring	Comments sought from MeitY on 18.08.2021. MeitY vide email dated 19.08.2021 has sought some information / /documents from the firm. Reminder issued to the firm vide DL dated 15.09.2021. The Committee decided to send a Final Reminder to the firm.
119.	POLYMATECH ELECTRONICS PRIVATE LIMITED. HQRXIMLAPPL Y00169080AM22	23.8.21	38 Gms Gold Wire 25 microns diameter to connect Anode and Cathode of LEDs.	7108130 0	257501	AU	Recommended by MeitY vide email dated 15.09.2021 The Committee decided to Approve the case subject to conditions mentioned in the MeitY email dated 15.09.2021.
120.	Indian Institute of Technology Guwahati, ASSAM HQRXIMLAPPL Y00180176AM22	08.9.21	10 gms Gold Wire, Au 99.99 percent pure 1 mm diameter, sold per gram approx 6.85cm/ gram	7114191 0	70992	Research	Recommended by MeitY vide email dated 22.09.2021 Comments sought from DPIIT on 20.09.2021. DPIIT informed the Committee in the EFC Meeting No.05/AM22 that the case is under examination with them.
121.	NATIONAL CENTRE FOR THE PERFORMING ARTS, MAHARASHTR A HQRXIMLAPPL Y00181182AM22	08.9.21	12285 nos. Old and used CDs, DVDs and Books with their inserts, on Performing Arts for research and education	8525509 0, 4907009 0	403342	educatio n and research	Comments sought from MeitY on 10.09.2021. MeitY informed the Committee in the EFC Meeting No.05/AM22 that the case does not pertain to them. Comments sought from HRD on 10.09.2021. Reminder sent to HRD on 06.10.2021.

122.	GUIDEHOUSE INDIA PRIVATE LIMITED, TRIVANDRUM HQRXIMLAPPL Y00186734AM22	17.9.21	1084 nos. Personal computer	8471301 0	0	AU	Comments sought from MeitY on 20.09.2021. Meity vide email dated 24.09.2021 has sought some information from the firm. Reminder sent to the firm vide DL dated 04.10.2021.
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**Part
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Ministry of Mines

S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
123.	C.T. Group, Kerala 01/53/8/32008/A M19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	2517490 0	6300	Trading	Directorate of Mining and Geology vide letter No. 3526/T2/2021 dated 14.09.2021 has informed that the Everzit carbonate is manufactured by Evers GmBH&Co. KG Germany. Everzit carbonate is a natural filter Media manufactured from pure calcium carbonate CaCO_3 (Lime Stone) is a major mineral. This particular product manufactured from CaCO_3 does not come under the Kerala Minor Mineral Concession Rules, 2015. The Committee decided to examine the case on file.
124.	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	2516902 0	900000 0	Trading	Comments sought from M/o Mines on 03.09.2019. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/ inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments.

							Reminders sent on 09.03.2021, 30.06.2021, 28.07.2021 and 20.09.2021.
125.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	25140000	29615062.50	AU	Comments sought from M/o Mines on 10.01.2020. Ministry of Mines vide OM No. 16/10/2020-M.V. dated –nil- has requested to take decision in the matter subject to the comments/ inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments. Reminders sent on 09.03.2021, 30.06.2021, 28.07.2021 and 20.09.2021.
126.	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/A M21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	25174100	342067.14	AU	Recommended by DPIIT vide OM dated 18.12.2020. Comments sought from M/o Mines on 25.08.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. For comments. Accordingly, Gujarat State Govt. Has been requested to provide their comments vide e-mails dt. 17.11.2020. Reminders sent vide emails dated 09.03.2021, 24.05.2021, 30.06.2021, 28.07.2021 and 20.09.2021.
127.	Sahil Gupta, Haryana 01/53/8/54277/A M21/S-111/IC\	07.10.20	26631 Kgs. Zinc Ash	26201990	1344182.64	AU	Comments sought from M/o Mines on 09.10.2020. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021.

	[332100850011A M21]						M/o Mines vide OM No. 6/16/2020-M.V has sought some clarification from the firm. Reminders sent to firm on 30.06.2021 and 28.07.2021. Reminder sent to the firm vide DL on 20.09.2021.
128.	RAJ CERAMICS PROP. RAJ REFRACTORIE S PRIVATE LIMITED HQRXIMLAPPL Y00034828AM22	07.5.21	1500 MT Aluminum dross	2620401 0	685350 0	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 19.08.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021. Comments sought from MoEF (HSMD) on 06.07.2021. Reminder sent to MoEF (HSMD) vide email dated 28.07.2021. MoEF (HSMD) vide email dated 28.07.2021 has sought some information from the firm. Reply from firm referred to MoEF (HSMD) vide email dated 28.07.2021. Reminder sent to MoEF (HSMD) on 30.09.2021.
129.	HIRAKUD METALLICS,	24.4.21	500 MT Aluminum dross	2620401 0	900000 0	AU	Comments sought from M/o Mines on 06.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021.

	HQRXIMLAPPL Y00034175AM22						M/o Mines vide OM dated 04.08.2021 (copy attached) has informed that aluminium dross is neither a mineral nor a metal, the matter under consideration does not come under the ambit of Ministry of Mines. However considering the environmental concern any further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board. Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021. Comments sought from MoEF (HSMD) on 06.07.2021. Reminder sent to MoEF (HSMD) vide email dated 28.07.2021. MoEF (HSMD) vide email dated 28.07.2021 has sought some information from the firm. Reply from firm referred to MoEF (HSMD) vide email dated 20.09.2021. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the firm on 21.09.2021.
130.	B A METAL HQRXIMLAPPL Y00138873AM22	14.7.21	3000 MT Aluminum dross	2620401 0	111825 000	AU	Comments sought from M/o Mines on 15.07.2021. Reminder sent to M/o Mines vide email dated 28.07.2021. M/o Mines vide OM dated 19.08.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable

land resources by the process of secured land filling.
They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be.
Accordingly, comments have been sought from CPCB on 26.08.2021. Reminder sent to CPCB on 30.09.2021.
Comments sought from MoEF (HSMD) on 15.07.2021.
MoEF (HSMD) vide email dated 20.07.2021 has sought some information from the firm. Firm replied directly to MoEF (HSMD) vide email dated 23.07.2021.
MoEF (HSMD) vide email dated 18.08.2021 has informed that the item which falls under Part-D of Schedule III is applicable for import and export without permission from the Ministry of Environment, Forest and Climate change subject to the condition that the import permitted in the country to the actual user or to the trader on behalf of the actual user authorised by SPCB on one time basis and subject to verification of document specified in Schedule VIII of these rules by the Custom Authority.
The Committee decided to seek clear comments from MoEF (HSMD). Clear comments sought from MoEF (HSMD) vide email dated 20.09.2021.
Comments sought from M/o Mines on 10.8.2021.
M/o Mines vide OM dated 20.09.2021 has stated that the Item (Aluminium Dross) to be imported is considered hazardous Waste as per the Hazardous and Other Wastes (Management & Trans – boundary Movement) Rules, 2016. Import of this item may create

131.	BAHETI METAL AND FERRO ALLOYS LIMITED, DEHGAM,	06.8.21	500 MT ALUMINIUM DROSS	26204010	56550000	AU

	GUJARAT HQRXIMLAPPL Y00155762AM22						concern to the environment as after recovery of Aluminium metal, the remaining reject of the imported dross will consume valuable land resources by the process of secured land filling. They have also stated further comments may be obtained from the Central Pollution Control Board or the concerned State Pollution Control Board as the case may be. Accordingly, comments sought from CPCB on 30.09.2021. Comments sought from MoEF (HSMD) on 10.8.2021.
132.	ASIAN GRANITO INDIA LIMITED, AHMEDABAD HQRXIMLAPPL Y00177915AM22	04.9.21	4000 MT ROUGH MARBLE BROKEN STONE	2517410 0	327780 00	AU	Comments sought from M/o Mines on 09.09.2021. Comments sought from DPIIT on 09.09.2021. DPIIT vide OM dated 22.09.2021 has sought some information from the firm. DL issued to the firm on 22.09.2021.
Part 9	DHI						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
133.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/A M21/R-25/IC [322100850253A M21]	19.11.2 0	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	8455900 0	222500	AU	Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information / documents from the firm. Reminders sent to the firm vide emails dated 30.06.2021 and 28.07.2021. Reminder issued to the firm vide DL dated 20.09.2021.

134.	VIJAYAVANI PRINTERS HQRXIMLAPPL Y00110782AM22	9.6.21	1 Pcs Used saddle stitcher Muller Martini 1509 year 1999 1 Pcs Used offset printing machine Adast Dominant 715, s/n, 15024, year 1997	8432809 0	10,35,6 90.00	AU	DHI vide email dated 01.10.2021 has informed that they do not recommend the import of both said machines since both the machines proposed to be imported are more than 20 yrs old with obsolete technologies which may lead to safety and environmental issues when the same are imported in the country. Further, these machine are manufactured locally. In view of the above, the Committee decided to Reject the case.
135.	Indian Institute of Technology Guwahati HQRXIMLAPPL Y00145600AM22	23.7.21	60 Pcs Copper Gasket of oxygen-free high thermal conductivity	7404001 9	5747.2	Research	Recommended by DPIIT vide OM dated 20.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 20.09.2021.
136.	PERKINS INDIA PRIVATE LIMITED, CHENNAI HQRXIMLAPPL Y00166812AM22	19.8.21	1 No Stationary engines of cylinder capacity exceeding 50 cc Diesel Engine 5008C- E30TAG5 EU 1800 RPM (Used)	8408901 0	498410 9.13	AU	Recommended by DHI vide letter dated 23.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the DHI letter dated 23.09.2021.
137.	LAXMI METAL WORKS, DELHI HQRXIMLAPPL	13.9.21	5000 MT Parts of ships, floating structure and vessels (excluding hull,	7326908 0	258825 000	AU	Comments sought from DHI on 16.09.2021.

	Y00183049AM22		propellers and paddle-wheels)				
Part 10	MHA (PM Division)						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
138.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/AM20/R-93/IC [052100850796A M20]	12.3.20	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	90058000	120000	Trading	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent to Home Department, Government of Maharashtra by MHA on 21.10.2020, 25.11.2020, 09.03.2021, 24.05.21 and 09.08.2021. The firm's IEC has been referred to MHA on 04.10.2021.
139.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/A M21/S-6/IC	03.6.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	85258090	1485325	Trading	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. Of item have been sought from Home Deptt., Govt. Of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them by MHA on 18.09.2020, 24.11.2020 and 04.01.2021, 26.02.2021, 09.03.2021 and 24.05.2021.

140.	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC	13.7.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	9004901 0 9004901 0	232880 0	AU	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-Idated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. Of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further. Reminder sent to Home Department; Govt. Of Maharashtra by MHA on 25.11.2020, 30.12.2020, 10.03.2021, 24.05.2021 and 09.08.2021.
141.	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/A M21/K-10/IC [042100850556A M21]	17.7.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	8525800 0	148532 5	Trading	Comments sought from MHA (PM Divn on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Dept., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to Home Dept., Govt. Of Tamil Nadu by

							MHA on 18.09.2020, 24.11.2020, 10.03.2021, 24.05.2021 and 09.08.2021.
							Comments sought from DoT on 21.07.2020. DoT vide letter No. R-11020/05/2016-PP dated 15.01.2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 30.03.2021, 04.08.2021 and 30.09.2021.
							Comments sought from DGCA on 21.07.2020. Reminders sent to DGCA vide emails dated 30.03.2021, 04.08.2021, 09.09.2021 and 30.09.2021.
142.	Shobha Anand Prints Pvt. Ltd. Hyderabad 01/53/8/54520/A M21/S-134/IC [092100850064A M21]	24.11.2020	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50	90058010	2637323.68	AU	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with relevant documents. Firm vide email dated 12.01.2021 has been requested to submit the request letter received from Police Department. Reminders sent to firm on 30.03.2021, 28.07.2021 and 30.09.2021.

			(5)3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.				
143.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/A M21/S-147/IC	9.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BKP/N IT-44I/2020- 21;Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	9004901 0	106574 8	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. Of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminders sent to Home Department, Govt. Of West Bengal by MHA on 03.03.2021 and 25.05.2021.
144.	Culminating Technologies, Allahabad 01/53/8/E/AM20/ C-27/IC	28.11.1 9	1 No. Night Vision Device	9005100 0	140000	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020.

							MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminders sent on 04.08.2021 and 30.09.2021.
145.	Neco Defence Systems Limited., Maharashtra 01/53/8/54769/A M21/N-36/IC [502100850473A M21]	13.1.21	1 Nos Dt-Hti-Ck-D-B, Dt Hti Conv.Kit.50bmg (5rd) 1 Nos Dt-Hti-Bbo-A, Dt Hti Rifle Chassis BLK/BLK Rh 1 Nos Spr-Eli-Alp, Dtss Elite Iron Alpha Supressor .50bmg 1 Nos Bpd-Bt-35, Atlas Bipod, 5h W/Adm170 S Lever 10 Nos Dt-Hti-Mg-B-A 1 Nos Dt-Acc-030, Mbus Pro Sight Rear 1 Nos Dt-Acc-030, Mbus Pro Sight Front 1 Nos Nsi-Sales-Misc. Hensoldt Zf3.5x26x56	9301190 0 9301190 0 9301190 0 9301190 0 9301190 0 9301190 0 9301190 0 9301190 0 9301190 0	196131 5.24	Trading (supply to Indian Army)	The Committee noted that the import is for defence use/ supply and therefore, request for import license may be submitted directly to DDP. Hence, the Committee decided to Close the case and inform the party accordingly.

			Telescopic Sight 1 Nos Nsi-Sales-Mis, Knights Armamentpvs-30 1 Nos Nsi-Sales-Misc, Supressor cleaning Kit 1 Nos Dt-Hti-Pk-011- B, Dt Hti Operator maintenance Kit 1 Nos Dt-Hti-Pk-005- A, Dt Hti Bore Guide assy 1 Nos Nsi-Sales-Misc, Anti Mirage Band 1 Nos Cas-Hti- Combo-A, Dt Hti Hard case/Soft Case Combo 2 Nos Dtm-.50bmg- 750gr-Case, Dtm ammo. .50bmg- Case(100rd) 1 Nos Dt-Mrk-050 Marketing Flyer, Hti	9301190 0 9301190 0 9301190 0 9301190 0 9301190 0 9301190 0			
146.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/A M21/H-71/IC	14.2.21	5000 Nos `Small Caliber Ammunition`1)- 5.56 APM 73gr(Qty- 1000),2)- 5.56 RazorCore 77gr(Qty- 1000), 3)- 7.62	9306210 0	250000 .00	AU	Comments sought from MHA (PM Divn.) on 17.02.2021. MHA vide letter dated 26.02.2021 informed that the proposal is under consideration in MHA. Reminder sent to MHA vide email dated 04.08.2021. MHA vide letter dated 30.09.2021 has informed that the end user in

			RazorCore175gr(Qty-1000), 4)- 7.62M80 149gr (Qty-1000), 5)- .338 Lapua Magnum250gr(Qty-1000).				this case is Indian Army.
147.	KAPRI CORP HQRXIMLAPPL Y00114116AM22	14.6.21	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)	9306900 0	16,93,5 11.79	AU	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police. MHA vide letter dated 30.09.2021 informed that Home Department, Govt. Of Punjab has furnished supply order on 23.08.2021. Further, the firm's IEC has been referred to MHA on 04.10.2021.
148.	ALPHA DESIGN TECHNOLOGIE S PRIVATE LIMITED, BANGALORE HQRXIMLAPPL Y00099278AM22	25.5.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	9305910 0	16,93,5 36	AU	Comments sought from MHA on 03.06.2021. MHA vide email dated 21.06.2021 has sought some documents from the firm. Reply from firm referred to MHA vide email dated 23.07.2021. Reminder sent to MHA vide email dated 10.08.2021. MHA vide letter dated 30.09.2021 informed that comments from security agency are awaited.
149.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED	29.4.21	10 Nos Passive night vision goggles	9004901 0	51830	R&D	Comments sought from MHA on 22.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 22.06.2021.

	HQRXIMLAPPL Y00029532AM22						Reminders sent to the firm on 19.06.2021, 04.08.2021, 17.08.2021 and 30.09.2021.
150.	PRECITEX EQUIPMENTS (PVT.) LTD. HQRXIMLAPPL Y00142171AM22	19.7.21	2500 Nos Telescopic sights for fitting to arms	9013101 0	187500 00	Trading	Comments sought from MHA on 04.08.2021. MHA vide OM dated 13.08.2021 has requested information regarding the end user. DL issued to the firm on 26.08.2021. Reminder sent to firm on 25.09.2021.
151.	KANISHKA INTERNATION AL HQRXIMLAPPL Y00148038AM22	27.7.21	7080 Nos Telescopic sights for fitting to arms	9013101 0	135500 00	Trading	Comments sought from MHA on 04.08.2021. MHA vide OM dated 13.08.2021 has requested information regarding the end user. DL issued to the firm on 26.08.2021. Firm replied vide email dated 10.09.2021. The Committee decided to examine the case on file.
152.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00153309AM22	03.8.21	5 Nos Other sporting, hunting or target- shooting shotguns, including combination shotgun-rifles	9303200 0	350000	Trading	Comments sought from MHA on 10.08.2021. MHA vide letter dated 30.09.2021 informed that the proposal is under examination with them.
153.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00148002AM22	27.7.21	300000 nos. cartridges and parts thereof	9306300 0	104850 0	AU	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 19.08.2021. The reply from firm referred to MHA vide email dated 27.08.2021. MHA vide letter dated 30.09.2021 informed that the proposal is under examination with them.

154.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00125933AM22	03.8.21	15000 nos. 5.56X45MM BLANK AMMUNITION	9306300 0	425000	Trading	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 18.08.2021. Reminder sent on 30.09.2021. MHA vide OM dated 07.09.2021 had sought some clarification from the firm. Reply from firm referred to MHA on 30.09.2021.
155.	JAGDAME STORE, KOLKATA HQRXIMLAPPL Y00153944AM22	04.8.21	1 No NIGHT VISION BINOCULAR	9005100 0	86710	Trading	Comments sought from MHA on 10.08.2021. MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/Uts. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 02.09.2021. Reminder sent on 30.09.2021.
156.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00168458AM22	23.8.21	300000 nos. NEUTRO++EVO INE ROSSO 127012N	9306300 0	120000 0	AU	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. MHA vide letter dated 30.09.2021 informed that the proposal is under examination with them.
157.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPL Y00168651AM22	23.8.21	300000 Nos NEUTRO++EVO INE ROSSO 127012N	9306300 0	105000 0	AU	Comments sought from MHA on 10.09.2021. Reminder sent to MHA on 30.09.2021. MHA vide letter dated 30.09.2021 informed that the proposal is under examination with them.

158.	WW DEFSYS PRIVATE LIMITED, DELHI HQRXIMLAPPL Y00180059AM22	08.9.21	2 Nos Telescopic sights for fitting to arms	9013101 0	53242. 52	AU	Comments sought from MHA on 10.09.2021. MHA vide letter dated 28.09.2021 has returned the application to DGFT with a request to ascertain the end user for the subject import and refer the proposal to the concerned department. DL issued to the firm on 30.09.2021.
159.	TONBO IMAGING PRIVATE LIMITED, BANGALORE HQRXIMLAPPL Y00185823AM22	16.9.21	7 Nos Passive night vision goggles	9004901 0	158580 00	Other – Tempora ry Import for Testing and Evaluatio n	Comments sought from MHA on 20.09.2021. Reminder sent to MHA on 30.09.2021. MHA vide letter dated 30.09.2021 has returned the application to DGFT with a request to ascertain the end user for the subject import and refer the proposal to the concerned department. DL issued to the firm on 04.10.2021.

**Part
11**

DDP / DRDO

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
160.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/ V-55/IC [052100850792A M20]	06.03.2 0	20 Nos UAV components	8543709 9	--	AU	The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021. DDP vide email dated 22.04.2021 has sought some clarification from the firm. Reminders sent to firm on 04.08.2021 and 30.09.2021.
161.	ALMIGHTY TECHSERV, NEW DELHI	5.8.21	100 Nos Other cartridges and parts thereof	9306300 0	600552	AU	Recommended by DRDO vide email dated 08.09.2021. The Committee decided to Approve the case for end use by

From

	HQRXIMLAPPL Y00154975AM22						R&DE(E), Pune, subject to conditions mentioned in the DRDO email dated 08.09.2021.
162.	SRIJAN SYSTEMS (P) LTD., HQRXIMLAPPL Y00117943AM22	18.6.21	80000 nos. of Flobert Blanks; 25000 nos. of BIRD BANGER; 25000 nos. of BIRD WHISTLERS and 120 nos. of 6 Shot Launcher RECORD 6mm	9306300 0 3604909 0 9303900 0	143568 0	Supply to Governm ent Agencies and Airport Authoriti es	Recommended by PESO vide letter dated 02.07.2021. DoT vide letter dated 02.09.2021 informed that no NOC/Comment is required from WPC Wing for its import. Recommended by DRDO vide email dated 17.09.2021. Comments sought from DGCA on 23.06.2021. Reminder sent to DGCA on 30.09.2021. Comments sought from MoEF (WL) on 22.06.2021. MoEF (WL) vide letter dated 12.07.2021 has sought copies of previous supply orders, if any, received by the applicant from any govt agency. Reminder sent to firm on 30.09.2021.
Part 12	M/o P&NG						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
163.	RVS Petrochemicals Ltd., Hayarna 01/53/8/55296/A M21/R-80/IC	08.03.21	35000 Mts Solvent 125/240 Petroleum hydrocarbon Solvent As Specified under Standard Is 1745	2710192 0	146912 5000.0 0	AU	M/o P&NG vide OM dated 28.09.2021 has advised the firm to obtain the subject product from indigenous sources. In view of the above, the Committee decided to Close the case.
164.	Reliable Industries., Uttar Pradesh	08.03.21	35000 Mts Solvent 125/240 (Petroleum	2710192 0	146912 5000.0 0	AU	Comments sought from P&NG on 15.03.2021. Firm has been requested to submit Technical Specification vide

	01/53/8/55297/A M21/R-81/IC	1	Hydrocarbon solvent) As Specified Under Standard Is1745				email dated 30.03.2021. Reminder sent to firm vide email dated 24.05.2021. The reply from firm referred to M/o P&NG vide email dated 06.07.2021. Reminder sent to M/o P&NG vide email dated 04.08.2021. M/o P&NG informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
165.	THE WAXPOL INDUSTRIES LTD HQRXIMLAPPL Y00034905AM22	7.5.21	480 MT Low Aromatic White Spirit	2710209 0	299726 40.000	AU	M/o P&NG vide OM dated 14.09.2021 informed that Hindustan Petroleum Corporation Limited (HPCL) is manufacturing and marketing Mineral Turpentine Oil (MTO), a substitute of White Spirit, at its refineries located in Mumbai and Visakhapatnam. HPCL is also marketing MTO product by Hindustan Mittal Energy, Bhatinda. In view of the above, they have advised the firm to obtain the subject product from indigenous sources. Accordingly, the Committee decided to Close the case.
166.	OM ENTERPRISES HQRXIMLAPPL Y00100011AM22	25.5.21	3000 MT LOW AROMATIC WHITE SPIRIT, MINERAL HYDROCARBON OIL, INDUSTRIAL SOLVENT	2710209 0	156975 000	Trading	Comments sought from M/o P&NG on 19.06.2021. Technical specifications submitted by the firm sent to M/o P&NG vide email dated 16.07.2021. Reminder sent to M/o P&NG vide email dated 04.08.2021. M/o P&NG informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
167.	AVL TECHNICAL CENTRE PRIVATE	26.4.21	860 kgs. Of Others (CEC-RF-06-03 (EURO 4 Diesel)); 860 kgs. Of Automotive diesel	2710201 0; 2710209 0	261608 6.7	AU	Recommended by M/o P&NG vide OM dated 09.09.2021. Subject to Approval from Competent Authority.

	LIMITED. HQRXIMLAPPL Y00026894AM22		fuel, containing biodiesel, conforming to standard IS 1460; 459 kgs. Of Others [CEC-RF-02-08 E5 EU-V Cert Gasoline (EU V Cert Gasoline)]				
168.	P. A. S PETRO PRODUCT HQRXIMLAPPL Y00139830AM22	15.7.21	1000 MT of Solvent 125/240 (Petroleum Hydrocarbon Solvent), 1000 MT of Kerosene and 1000 MT of Kerosene Intermediate	2710209 0	144007 500	AU	Comments sought from M/o P&NG on 16.07.2021 Firm was requested to furnish technical specifications vide email dated 16.07.2021. Firm replied directly to M/o P&NG vide email dated 20.07.2021. Reminder sent to M/o P&NG vide email dated 02.08.2021. M/o P&NG vide email dated 19.08.2021 has sought latest technical specification for the items to be imported from the firm. Reply from firm referred to M/o P&NG vide email dated 07.09.2021. Reminder sent to M/o P&NG on 30.09.2021.
169.	BECTON DICKINSON INDIA PRIVATE LIMITED. HQRXIMLAPPL Y00143711AM22	19.7.21	5000 Kgs Other	2710209 0	224320 9.5	AU	Recommended by M/o P&NG vide OM dated 14.09.2021. Subject to Approval from Competent Authority.
170.	PON PURE CHEMICAL INDIA PRIVATE LIMITED, CHENNAI	31.7.21	1000 MT EXXSOL D60	2710209 0	829400 00	Supply to Actual Users	Comments sought from M/o P&NG on 05.08.2021. M/o P&NG informed the Committee in its meeting No. 05/AM22 that the comments are awaited from IOCL.

	HQRXIMLAPPL Y00151342AM22						
171.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00160598AM22	11.8.21	642 Kgs Gasoline, CEC-RF- 12-09, CEC-RF-02-03 Oxy 0.1PCT, Diesel, CEC-RF-79-07	2710124 9/271019 44	318087 .78	AU	Comments sought from M/o P&NG on 17.08.2021. M/o P&NG informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
172.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPL Y00167648AM22	20.8.21	11888 Kgs Motor gasoline conforming to standard IS 2796	2710124 1	775090 1.54	AU	Comments sought from M/o P&NG on 07.09.2021. M/o P&NG informed the Committee in its meeting No. 05/AM22 that comments are awaited from IOCL and PPC.
173.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPL Y00170391AM22	25.8.21	500 MT ISOPAR – G 2000 MT ISOPAR – H	2710129 0	278240 000	Supply to AU	Comments sought from M/o P&NG on 07.09.2021. M/o P&NG informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
174.	MARUTI SUZUKI INDIA LIMITED HQRXIMLAPPL Y00170917AM22	26.8.21	9167 Kgs Motor gasoline conforming to standard IS 2796	2710124 1	348444 7.82	AU	Comments sought from M/o P&NG on 07.09.2021. Technical Specifications have been sought from the firm on 09.09.2021. Reminder sent to firm on 24.09.2021. Reply from firm referred to M/o P&NG vide email dated 04.10.2021.

175.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD, GURGAON HQRXIMLAPPL Y00181492AM22	10.9.21	1530 kgs. Motor gasoline conforming to standard IS 2796	2710124 1	738666	AU	Comments sought from M/o P&NG on 14.09.2021. Application referred to M/o P&NG again on 30.09.2021.
Part 13	DoT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
176.	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.1 9	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	8526100 0 8526100 0	25.8	AU	DoT vide OM dated 09.10.2020 informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021, 30.03.2021, 30.06.2021 and 04.08.2021. The Committee decided to Reject the case due to no reply from the firm.
177.	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/A M21/J-3/IC [072100850164A M21]	22.06.2 0	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	8543709 1	.01	AU	Recommended by DoT vide letter dated 04.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DoT letter dated 04.10.2021.
178.	Airports Authority of	06.11.2 0	(1) 10 Nos. VHF Transmitters	8525501 0	288801 5.06	AU	Comments sought from DoT on 09.11.2020.

	India, Delhi 01/53/8/54438/A M21/A-76/IC [052100850522A M21]		(2) 10 Nos. VHF Receivers				DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019. Reminder issued to the firm vide DL dated 29.09.2021.
179.	Airports Authority of India, Delhi 01/53/8/54439/A M21/A-77/IC [052100850523A M21]	07.11.2 0	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	8525501 0	112632 587.22	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminder issued to the firm vide DL dated 29.09.2021.
180.	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/A M21/A-85/IC [072100850254A M21]	23.11.2 0	2 Nos. X- Band Magnetron Transmitter	8526100 70	200032 00	Trading	Comments sought from DoT on 23.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021 and 29.09.2021.

for

181.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55270/A M21/F-36/IC [312100850325A M21]	05.03.2 1	10000 Nos Sensor – Tier Air Pressure (TIS-03) 150 Nos SENSOR ADPTIVESPEED CONTROL(LRR4R) 3000 Nos SENSOR &BRACKET ASSY – DASM (FR5CPCCF) 5500 Nos MODULE BLINDSPOT DETECTION(77V12 CRN)	8526919 0 8526919 0 8526919 0 8526919 0	664094 97.00	AU	Comments sought from DoT on 10.03.2021. DoT vide letter dated 16.03.2021 informed that applicant may submit import license from the concerned RLO of WPC Wing. Reminder sent to the firm vide email dated 30.03.2021. Reply from firm referred to DoT vide email dated 31.03.2021. Reminders sent to DoT vide emails dated 24.05.2021 and 29.09.2021. DoT vide letter dated 04.10.2021 informed that firm has to obtain Import License from concerned RLO of WPC Wing for Sensor and Bracket Assy-DASM(FR5CPCCF)-quantity 3000 and Module Blind Spot detector (77V12CRN)-quantity-5500. However, NOC for Sensor Tier Air Pressure-quantity 10000 and Adaptive Speed Control-quantity 150 is conveyed. Accordingly, DL issued to the firm on 04.10.2021.
182.	VIKRAM SARABHAI SPACE CENTRE HQRXIMLAPPL Y00140272AM22	16.7.21	6 nos. of HIGH SPEED TTL TRANSMITTER 2H; 6 nos. of HIGH SPEED TTL RECEIVERS 2H	8525509 0	930384	AU	Comments sought from DoT on 16.07.2021. DoT vide letter dated 13.08.2021 has sought technical literature/ RF specification from the firm. DL issued to the firm on 19.08.2021. Reply from the firm referred to DoT vide email dated 30.09.2021.
Part 14	DoT and DGCA						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
183.	Revogue, Goregaon	07.02.2 0	1998 Nos. 8S Toys drone with	9503003 0	7.1068 760	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated

	West, Mumbai 01/53/8/E/ AM20/R-77/IC		camera total weight of the drone with remote control and packing box is 640 grams				05.11.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 02.12.2020. Reminders sent to DGCA vide emails dated 09.03.2021, 30.03.2021 and 04.08.2021.
184.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/A M21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA/ Drones from China	8543709 9	.08000	AU	Comments sought from DoT on 28.09.2020 DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 28.09.2020 Reminder sent to DGCA vide email dated 30.03.2021.
185.	Manoj dodda., Vijayawada 01/53/8/54599/A M21/M-84/IC	10.12.20	1 Nos drone for individual student project	0153015 344	3000.0 0	AU	Comments sought from DGCA & DoT on 12.01.2021. DoT vide letter dated 08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to applicant on 31.03.2021 and 30.09.2021.
186.	San Marine 01/53/8/54866/A M21/S-169/IC [262100850228A	27.01.21	1 Nos 4KW Radar	8526100 0	470497 .00	AU	Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminders sent to firm on 31.03.2021 and 29.09.2021.

Firm

	M21]						The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021. Reminders sent to DGCA on 09.09.2021 and 04.10.2021.
187.	Ambuja Cements Ltd., Rajasthan 01/53/8/53333/A M21/A-137/IC [032100850523A M21]	15.03.2 1	1 Unt Elios 2 Professional Package (None, Standard) Elios 2 UAV 1 Unt GCS ADDITIONAL RC (NO TABLET) (STANDARD) (Remote Control)	8802110 0 8526920 0	374825 9.00	AU	Comments sought from DGCA & DoT on 16.03.2021. DoT vide letter dated 17.03.2021 has informed that the applicant may approach concerned RLO of WPC wing for grant of ETA. Reminders sent to firm on 31.03.2021 and 29.09.2021. Comments sought from DGCA on 16.03.2021. Reminder sent to DGCA on 04.10.2021.
188.	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/ G-51/IC	30.01.2 0	1 No. Drone	9805900 0	11.7	AU	Comments sought from DGCA & DoT on 06.02.2020. DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA & DoT on 06.02.2020. Reminders sent to DGCA vide emails dated 09.03.2021 and 09.09.2021.
189.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/A M21/T-29/IC [072100850187A M21]	17.08.2 0	50 CTN Precision Agriculture Spray Drone	8424820 0	3.7	Trading	Comments sought from DGCA on 19.08.2020. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020. Comments sought from DoT on 19.08.2020. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020.

							DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable. Reminder sent to firm on 29.09.2021.
190.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/AM21/I-20/IC [052100850431A M21]	08.09.20	1 Unit Transmitter	95030090	.02	Trading	Comments sought from DoT on 10.09.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm replied vide email dated 13.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing. Reminder sent to firm on 29.09.2021. Comments sought from DGCA on 10.09.2020. Reminder sent to DGCA on 29.09.2021.
191.	Danny Dsouza., Thane 01/53/8/54937/A M21/D-36/IC	04.02.21	1 Unt Marine Radar JMR-9225-6XC	85261000	235500.00	AU	Recommended by DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021 and 30.09.2021.

192.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/A M21/A-122/IC	08.02.2 1	3 Nos Radar Detector	8526100 0	131771 .00	AU	Recommended by DoT vide letter dated 18.02.2021. Comments sought from DGCA on 17.03.2021. Reminders sent to DGCA on 02.06.2021, 04.08.2021 and 30.09.2021.
193.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/A M21/D-40/IC [022100850269A M21]	03.03.2 1	100 Nos BS 9000 Backsense	8526100 0	271763 2.24	Trading	Comments sought from DoT on 24.03.2021. DoT vide letter dated 24.09.2021 has directed the firm to obtain ETA Certificate and import clearance subsequently. DL issued to the firm on 29.09.2021. Comments sought from DGCA on 24.03.2021. Reminders sent to DGCA vide emails dated 09.09.2021 and 30.09.2021.
194.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/A M21/D-43/IC [022100850272A M21]	12.03.2 1	20 Nos BS-8000 Programmable Radar System	8526100 0	753542 .45	Trading	Comments also sought from DoT on 24.03.2021. DoT vide letter dated 01.04.2021 has sought some information from the firm. Reply from firm referred to DoT vide email dated 01.04.2021. DoT vide letter dated 07.06.2021 directed applicant to obtain ETA Certificate and import clearance subsequently. Reminder sent to firm on 29.09.2021. Comments also sought from DGCA on 24.03.2021. Reminder sent to DGCA on 29.09.2021
195.	NVIDIA GRAPHICS PRIVATE LIMITED	1.6.21	22 Nos CAMERA RADAR MAKE CONTINENTAL	8526100 0	173001 4	AU	Comments received from DGCA vide email dated 25.08.2021. DoT vide letter dated 22.09.2021 has informed that as the description of the products being imported i.e. 22 Nos of "Camera Radar" make CONTINENTAL and model no. ARS430 px P/N

	HQRXIMLAPPL Y00104336AM22		MODEL NUMBER ARS430 99px P/N 6631-6888029-01				66316888029-01 are in mismatch with the description and model no specified in the Import License submitted (as issued by RLO(SR)), NOC may not be conveyed.”
							In view of the above, the Committee decided to Reject the case.
196.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPL Y00029519AM22	29.04.2 1	10 Nos Radar Apparatus	8526100 0	111103	R&D	Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needs to obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021. The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm vide DL dated 21.09.2021.
							Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021.
197.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPL Y00001997AM22	30.3.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	8526100 0	105600 0	Trading	Comments sought from DoT on 24.06.2021. DoT has sought clarification from the firm as to why to applications have been submitted for import of same item. (S. No. 197 and 198)
							Comments sought from DGCA on 16.08.2021. Comments received from DGCA vide email dated 16.09.2021.

198.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPL Y00005139AM22	01.4.21	1 Set RADAR NAUTOSCAN NX, 25KW X-BAND UP WITH 8 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	8526100 0	105600 0	Trading	Recommended by DoT vide letter dated 22.07.2021.
							Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021.
199.	S.V. INDUSTRIAL & MARINE SERVICES HQRXIMLAPPL Y00019130AM22	15.4.21	1 no Radar apparatus	8526100 0	137177 .5	Trading	Recommended by DoT vide letter dated 14.07.2021.
							Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021.
200.	SAVTOA SOFTWARE TECHNOLOGIE S PRIVATE LIMITED HQRXIMLAPPL Y00010977AM22	12.4.21	1 no Radar apparatus	8526100 0	271213	AU	Comments sought from DoT on 24.06.2021.
							DoT vide letter dated 13.08.2021 has informed that the firm needs to obtain import license/clearance from the concerned RLO of WPC Wing. Comments sought from DGCA on 16.08.2021. Reminder sent to DGCA on 30.09.2021.
201.	DITYAN SERVICES (OPC) PRIVATE LIMITED HQRXIMLAPPL Y00174706AM22	01.9.21	1 No DRONE UAV AND ITS PARTS AS PER PROFORMA INVOICE	8801009 0	323502 4	INSPEC TION SERVIC ES	Comments sought from DoT on 08.09.2021.
							DoT has informed to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments sought from DGCA on 08.09.2021.

202.	ICOMM TELE LIMITED, HYDERABAD HQRXIMLAPPLY00176568AM22	02.9.21	1 Set Radar apparatus	85261000	2777060.8	DEMONSTRATION TO AIR FORCE HQ	Comments sought from DoT on 09.09.2021. DoT vide letter dated 24.09.2021 has requested the firm to obtain an import license / Clearance from the concerned RLO of WPC Wing. DL issued to the firm on 29.09.2021. Comments sought from DGCA on 09.09.2021. Reminder sent to DGCA on 30.09.2021.
203.	AIRPORTS AUTHORITY OF INDIA, DELHI HQRXIMLAPPLY00178769AM22	07.9.21	2 Nos Radar apparatus	85261000	14000000	AU	Recommended by DGCA vide email dated 27.09.2021. Comments sought from DoT on 09.09.2021. Application forwarded again on 24.09.2021. DoT informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

Part 15	DGCA						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
204.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC [052100850325A M20]	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	73269099 75089090 84119100	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance. Reminder sent to DGCA on 04.10.2021.
205.	Ispagro Robotics Pvt. Ltd.,	24.12.19	1 Box Smartap PRO	85423100	4.8	AU	DGCA vide email dated 17.09.2020 has sought some clarification from the firm. Reminders sent to firm vide emails dated 03.11.2020,

	Mangalore 01/53/8/E/ AM20/I-44/IC [072100850197A M20]						02.06.2021 and 04.08.2021. Final Reminder issued to the firm vide DL dated 21.09.2021. The Committee decided to Reject the case due to no reply from the applicant.
206.	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC [042100850733A M20]	02.01.2 0	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	9503009 0	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminders sent to firm on 09.03.2021, 04.08.2021 and 30.09.2021.
207.	Praphulla Raj Singh., Telangana 01/53/8/55314/A M21/P-75/IC	10.03.2 1	1 Nos Aircraft	8802200 0	823200 0.00	AU	Comments sought from DGCA on 15.03.2021. Reminders sent to DGCA on 04.08.2021 and 30.09.2021.
208.	S S Trading Corporation, Delhi HQRXIMLAPPL Y00029417AM22	29.04.2 1	32000 Nos 350g Meteorological balloons	8801002 0	95,03,5 20.00	Trading	Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021 and 30.09.2021.
209.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED	16.7.21	6000 MT SS TUBE welded – S31603	8801009 0	467876 7	AU	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021 and 30.09.2021.

	HQRXIMLAPPL Y00140809AM22						
210.	JUGAPRO INDIA PRIVATE LIMITED, GURUGRAM HQRXIMLAPPL Y00180329AM22	07.9.21	1 Set Aeroplanes and other aircraft, of an unladen weight not exceeding 2,000 kg (Drone hunter platform)	8802200 0	100000 0	DEMON STRATI ON TO DEFENE CE FORCES AND OTHER S	Comments sought from DGCA on 10.09.2021. Reminder sent to DGCA on 30.09.2021.
211.	HORIZON MANUFACTURI NG PRIVATE LIMITED, MUMBAI HQRXIMLAPPL Y00185745AM22	16.9.21	10000 nos. Aeroplanes and other aircraft, of an unladen weight not exceeding 2,000 kg	8802200 0	400000 00	Trading	Comments sought from DGCA on 20.09.2021. Reminder sent to DGCA on 30.09.2021.

Part 16 **Department of Biotechnology**

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
212.	MANIPAL ACADEMY OF HIGHER EDUCATION	04.5.21	1000 Nos Drosophila melanogaster	1069000	494975	AU	Comments sought from D/o Biotechnology on 30.06.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant need to submit the minutes of the IBSC meeting (not more than 1 year old) wherein the proposal for import of other 597

	HQRXIMLAPPL Y00032481AM22						lines (1000-403) of D.melanogaster has been deliberated and approved and duly signed by all the IBSC members.MTA/ Quotation invoice/ consent letter from HHMI, Janelia campus, USA for procurement of other 597 Drosophila lines (or a total of 1000 lines) should be provided. DL issued to the firm on 26.08.2021.
213.	MANIPAL ACADEMY OF HIGHER EDUCATION HQRXIMLAPPL Y00143010AM22	20.7.21	1000 Nos Transgenic fruit fly lines(Drosophila Melanogaster from Bloomington Drosophila Stock Center (BDSC) USA	1069000	475020	AU	Comments sought from D/o Biotechnology on 20.07.2021. D/o Biotechnology vide email dated 23.08.2021 has informed that the applicant needs to submit minutes of IBSC meeting wherein Risk category, no. of lines, quantity as well as Resource Centre for import has been clearly defined for the proposal, deliberated, approved and duly signed by all the members. DL issued to the firm on 26.08.2021.
214.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, BANGALORE HQRXIMLAPPL Y00153699AM22	04.8.21	5000 VIALS Drosophila melanogaster flies stocks	1069000	192145 6	AU	Comments sought from D /o Biotechnology on 05.08.2021. D/o Biotechnology vide email dated 29.08.2021 informed that the submitted IBSC certificate states the approval for only 2700 lines, whereas applicant is seeking permission for import of 5000 lines. Hence applicant is requested to provide clarification regarding the discrepancy in number of Drosophila lines to be imported. DL issued to the firm on 31.08.2021.
215.	TATA INSTITUTE OF FUNDAMENTA L RESEARCH, MUMBAI HQRXIMLAPPL Y00155225AM22	06.8.21	300 VIALS Drosophila Flies	1069000	17960	AU	Recommended by D/o Biotechnology vide email dated 09.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Biotechnology email dated 09.09.2021.

Part 17	D/o Food & PD						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
216.	Andante Foods LLP, Bangalore 01/53/8/53907/A M21/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.86056.67 as revised by firm vide email dt.18.08.2020)	AU	Comments sought from D/o Food & PD on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021, 04.08.2021 and 30.09.2021.
Part 18	PESO						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
217.	SAFE GREEN MINING TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPL Y00171654AM22	26.8.21	19544 Pieces ROCK BREAKING CATRIDGES For supply to NHIDCL	36049090	13290021	Trading	Recommended by PESO vide letter dated 09.09.2021. The Committee decided to Approve the case for supply to NHIDCL subject to conditions mentioned in the PESO letter dated 09.09.2021.

From

Part 19 Department of Agriculture, Cooperation and Farmers' Welfare							
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
218.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	1.00000	AU	Comments sought from D/o A,C&FW on 18.10.2019. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021 and 04.08.2021.
219.	Nikunj Malaviya, Surat 01/53/8/53685/A M21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	21069030	2.51300	Trading	Comments sought from D/o A,C&FW on 02.07.2020. Reminders sent to D/o A,C&FW vide emails dated 17.08.2020, 17.09.2020, 02.11.2020, 09.03.2021 and 04.08.2021.
220.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/A M21/I-29/IC	19.12.20	5000 Kg. Grape Seeds Dried	12119019	413600	AU	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021 and 04.08.2021.
221.	Meeta Agricorn Private Limited., Maharashtra 01/53/8/54339/A M21/M-69/IC	16.10.20	100 kgs Maize Corn Seeds	10051000	100000.00	Trading	Comments sought from D/o A,C&FW on 04.03.2021. Reminders sent to D/o A,C&FW vide emails dated 02.06.2021 and 21.06.2021. D/o A,C&FW vide email dated 23.06.2021 has advised the firm to submit the application in prescribed format through Seed EXIM portal. Reminder sent to firm vide email dated 04.08.2021.

For

222.	RUBY OVERSEAS HQRXIMLAPPL Y00109353AM22	08.6.21	5000 MT Melon Seeds	1207709 0	266763 705	Trading	D/o A,C&FW vide letter dated 02.09.2021 informed that the case was considered in the 266 th EXIM committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
223.	ABHIKRATI TRADELINK LLP HQRXIMLAPPL Y00110695AM22	09.6.21	90 MT Watermelon Seeds	1207709 0	441198 2.250	Trading	D/o A,C&FW vide letter dated 02.09.2021 informed that the case was considered in the 266 th EXIM committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
224.	ABHIKRATI TRADELINK LLP HQRXIMLAPPL Y00112280AM22	11.6.21	180 MT Watermelon Seeds	1207709 0	882997 5.380	Trading	D/o A,C&FW vide letter dated 02.09.2021 informed that the case was considered in the 266 th EXIM committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
225.	MURLI FLOUR MILLS PRIVATE LIMITED HQRXIMLAPPL Y00113873AM22	14.6.21	300 MT WATERMELON SEEDS FOR CONSUMPTION	1207709 0	133110 00.000	Trading	D/o A,C&FW vide letter dated 02.09.2021 informed that the case was considered in the 266 th EXIM committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
226.	WIZARD INTERNATIONAL HQRXIMLAPPL Y00113913AM22	14.6.21	12000 KGs Roots and Rhizomes :---- Agarwood	1211908 0	798660 000.00 0	Trading	Comments sought from D/o A,C&FW on 15.06.2021. Reminders sent to D/o A,C&FW vide emails dated 21.06.2021, 04.08.2021 and 23.09.2021.

227.	HERBAVEDA OVERSEAS HQRXIMLAPPL Y00101452AM22	25.5.21	48 MT Costus-Root	1211904 6	100000	SUPPLY ING TO PHARM ACY FOR MEDICI NES	Comments sought from D/o A,C&FW on 19.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021. Reminder sent to the firm vide email dated 13.07.2021 and 19.07.2021.
228.	VISTA EXIM HQRXIMLAPPL Y00115857AM22	16.6.21	300 MT Watermelon Seeds	1207709 0	177480 00	Trading	D/o A,C&FW vide letter dated 02.09.2021 informed that the case was considered in the 266 th EXIM committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
229.	RINA BROTHERS HQRXIMLAPPL Y00118047AM22	18.6.21	540 MT WATERMELON SEEDS	1207709 0	276000 00	Trading	D/o A,C&FW vide letter dated 02.09.2021 informed that the case was considered in the 266 th EXIM committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
230.	DIPTI CHEMICALS AND PHARMACEUTI CALS HQRXIMLAPPL Y00129191AM22	2.7.21	100 MT Other (Melon Seeds)	1207709 0	740000 0	Trading	D/o A,C&FW vide letter dated 02.09.2021 informed that the case was considered in the 266 th EXIM committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
231.	NATURE AQUA DESIGN HQRXIMLAPPL Y00044969AM22	18.5.21	20000 nos. Others	6012090	200000	Trading	Comments sought from D/o A,C&FW on 09.07.2021.

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232.	ABHIKRATI TRADELINK LLP HQRXIMLAPPL Y00135998AM22	10.7.21	5000 MT Watermelon Seeds for Human Consumption	1207709 0	223650 000	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
233.	ANANYA OVERSEAS HQRXIMLAPPL Y00146188AM22	23.7.21	500000 kgs. Other	1207709 0	410025 00	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
234.	ADITYA ENTERPRISES HQRXIMLAPPL Y00118299AM22	07.6.21	200 MT Melon Seeds	1207701 0	1,87,33 ,406.00	Trading	D/o A,C&FW vide letter dated 02.09.2021 informed that the case was considered in the 266 th EXIM committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
235.	SHAHI SPICES HQRXIMLAPPL Y00150388AM22	29.7.21	180 MT Other (POPPY SEED)	1207709 0	305370 00	Trading	The Committee noted that the firm has applied for import of Poppy Seeds but mentioned HS Code for Melon Seeds (12077090) in their application. In view of the above, the Committee decided to seek clarification from the firm regarding the exact import item applied for by them.
236.	GIRIRAJ SEEDS PRODUCTS, HATHRAS HQRXIMLAPPL Y00152052AM22	02.8.21	550000 kgs MELON DRIED GRAINS	1207709 0	262583 80	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds.

							In view of the above, the Committee decided to Reject the case.
237.	KAYEM EXIM PRIVATE LIMITED, CHENNAI HQRXIMLAPPL Y00152167AM22	02.8.21	100 MT WHITE MELON SEEDS	1207701 0	301600 0	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
238.	H P Industrial Corporation, RAJASTHAN HQRXIMLAPPL Y00156878AM22	09.8.21	5000 MT Watermelon Seeds	1207709 0	225000 000	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
239.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPL Y00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	1209919 0	64	AU	Comments sought from D/o A,C&FW on 11.08.2021. Reminder sent to D/o A,C&FW on 23.09.2021.
240.	K K GLOBAL, MUMBAI HQRXIMLAPPL Y00163964AM22	16.8.21	850 MT Other	1207709 0	423567 75	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
241.	L. CHHOTALAL & SONS, MUMBAI	17.8.21	2000 MT Watermelon Seeds	1207709 0	112650 000	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon

	HQRXIMLAPPL Y00164925AM22						seeds. In view of the above, the Committee decided to Reject the case.
242.	USHACHEM, MUMBAI HQRXIMLAPPL Y00165646AM22	18.8.21	850 MT Other	1207709 0	423567 75	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
243.	L CHHOTALAL AND COMPANY, MUMBAI ,MAHARASHTRA HQRXIMLAPPL Y00166342AM22	19.8.21	750 MT WATERMELON SEEDS	1207709 0	422437 50	Trading	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
244.	RICH SOYA PRODUCTS PRIVATE LIMITED HQRXIMLAPPL Y00166566AM22	19.8.21	10000 MT WATERMELON SEEDS	1207709 0	751000 000	AU	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
245.	SAV DHARM FOODS LLP HQRXIMLAPPL Y00166604AM22	19.8.21	10000 MT WATERMELON SEEDS	1207709 0	751000 000	AU	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds.



							In view of the above, the Committee decided to Reject the case.
246.	BABA RAMDEV AGRO INDUSTRIES HQRXIMLAPPL Y00166632AM22	18.8.21	10000 MT WATERMELON SEEDS	1207709 0	751000 000	AU	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
247.	NOKHA AGROTECH PRIVATE LIMITED HQRXIMLAPPL Y00167459AM22	19.8.21	10000 MT WATERMELON SEEDS	1207709 0	751000 000	AU	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
248.	SOMA ENTERPRISES HQRXIMLAPPL Y00171524AM22	26.8.21	500 MT Melon seeds-Other	1207709 0	225000 00	AU	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
249.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPL Y00173800AM22	30.8.21	50 Nos Rotary tiller	8432802 0	796217 6	Trading	Comments sought from D/o A,C&FW on 08.09.2021. Reminder sent to D/o A,C&FW on 23.09.2021. Firm vide email dated 28.09.2021 has informed that they had intended to apply for import of Parts / Components under HS Code 84329090. DL issued to the firm to make required amendment in their application on 29.09.2021.
250.	SKYLARK FEEDS	31.8.21	30 MT De Oiled GM Soya	2304003	156792	AU	D/o A,C&FW vide OM dated 16.09.2021 has informed that the issue has been addressed by DGFT Notification No. 20/2015-20

	PRIVATE LIMITED, HARYANA HQRXIMLAPPL Y00174210AM22		Cake (Non Living Organism) packing 50 Kg/Bag	0	0		dated 24.04.2021. The application has therefore become infructuous. In view of the above, the Committee decided to Close the case and inform the firm accordingly.
251.	SHAH NANJI NAGSI EXPORTS PRIVATE LIMITED HQRXIMLAPPL Y00175331AM22	01.9.21	1000 MT Melon Seeds	1207709 0	714400 00	AU	D/o A,C&FW vide letter dated 28.09.2021 has informed that the proposal has been considered in the 267 th EXIM Committee meeting and EXIM has rejected the proposal for import of melon seeds. In view of the above, the Committee decided to Reject the case.
252.	DEV ENTERPRISES, JODHPUR, RAJASTHAN HQRXIMLAPPL Y00184839AM22	14.9.21	3600 MT WATERMELON SEEDS	1207709 0	266220 000	AU	Comments sought from D/o A,C&FW on 17.09.2021.

Part 20	Ministry of Power
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Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
253.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	2710200 0	1.46	AU	Comments sought from Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020, 29.12.2020, 09.03.2021 and 22.09.2021.

Part 21 AERB							
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
254.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/A M21/O-7/IC [332100850012A M21]	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444000	475076	Trading	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
Part 22 MoEF&CC (SU Division)							
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
255.	GLOBAL EXPORT HOUSE HQRXIMLAPPL Y00101910AM22	28.5.21	100000 Kgs Sandalwood (Santalum album)	44039922	74750000.000	Other, For export	Comments sought from MoEF (SU Division) on 01.06.21. MoEF (SU Division) vide OM dated 02.06.2021 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU Division) vide email dated 16.06.2021. MoEF (SU) has sought comments from Moradabad SEZ vide letter dated 02.08.2021.

Part 23	D/o Pharmaceuticals						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
256.	LIFECCELL INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPL Y00047044AM22	20.5.21	5 Kg Silver in Powder Form(Originally the Silver Wire to be exp for Cryo Milling into Micro Particles)	71061000	104650.000	AU	Recommended by CDSCO vide letter dated 07.09.2021 forwarded by D/o Pharmaceuticals vide OM dated 09.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the CDSCO letter dated 07.09.2021.
257.	AMNEAL PHARMACEUTICALS PRIVATE LIMITED HQRXIMLAPPL Y00034779AM22	6.5.21	25.55 gms Other : -- Azinphos-methyl (ISO	29339200	4353.05	AU	Comments sought from C&PC on 07.07.2021. C&PC vide email dated 13.07.2021 has forwarded the application to D/o Pharmaceuticals as the application is for usage as a drug. Reminder sent to D/o Pharmaceuticals on 23.09.2021. D/o Pharmaceuticals vide email dated 23.09.2021 has informed that comments may be sought from the CDSCO under the Ministry of Health and Family Welfare. The Committee decided to refer the application to the CDSCO under the Ministry of Health and Family Welfare.



Part 24 D/o C&PC							
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
258.	ALKYL AMINES CHEMICALS LIMITED Kurkumbh, Pune HQRXIMLAPPL Y00122750AM22	23.6.21	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	2207200 0	155157 1875	AU	Comments sought from C&PC on 30.06.2021. D/o C&PC vide email dated 29.07.2021 informed that for monitoring purpose separate applications for individual plants need to be submitted. The application is being processed for their plant location Kurkumbh, Pune. C&PC informed the Committee in its meeting No. 04/AM22 that the applicant needs to submit separate applications for each of its plants. Firm was requested to amend the given application suitably vide DL dated 20.09.2021. The revised application submitted by the firm, referred to C&PC on 23.09.2021. D/o C&PC informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
259.	ALKYL AMINES CHEMICALS LIMITED [Patalganga Plant] HQRXIMLAPPL Y00186212AM22		6750 MT DENATURED ETHYL ALCOHOL (ETHANOL)	2207200 0	46,17,25,312.50	AU	Comments sought from C&PC on 20.09.2021. D/o C&PC informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

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260.	NISHANT ORGANICS PRIVATE LIMITED, BARODA HQRXIMLAPPL Y00158138AM22	7.8.21	5000 MT DENATURED ETHYL ALCOHOL	22072000	30160000	AU	Recommended by D/o C&PC vide OM dated 10.09.2021 for import of 3875 MT of Denatured Ethyl Alcohol. The Committee decided to Approve the case for import of 3875 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC OM dated 10.09.2021.
261.	SHK CHEMTECH INDUSTRIES LLP HQRXIMLAPPL Y00169524AM22	24.8.21	12000 MT Denatured Ethyl alcohol	22072000	73898400	AU	Comments sought from C&PC on 07.09.2021. C&PC vide email dated 07.09.2021 has sought some information from the firm, directly. Firm replied directly to D/o C&PC vide email dated 20.09.2021. D/o C&PC informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
262.	V K PLASTICS, KERALA HQRXIMLAPPL Y00170851AM22	23.8.21	2 Nos WASTE PARINGS AND SCRAP OF POLYMERS OF STYREN	39151000	1000000	Manufacturing	Comments sought from C&PC on 10.09.2021. D/o C&PC informed the Committee in its meeting No. 05/AM22 that the case is under examination with them. Comments sought from MoEF (HSMD) on 10.09.2021.
Part 25	MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
263.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/ AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	26201900	40.00	AU	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. D/o Fertilizer vide letter dated 20.07.2021 has sought some information from the firm.

							Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminders sent vide emails dated 24.11.2020 and 02.06.2021.
264.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A M18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	26204010	1755.0	AU	Comments sought from MoEF&CC on 31.05.2019 as per M/o Mines OM dated 24.09.2018. Reminders sent to MoEF&CC (HSMD) vide emails dated 28.01.2020, 01.10.2020, 30.12.2020 and 09.03.2021 requesting for providing comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder sent to firm on 23.09.2021. Reply from the firm referred to MoEF(HSMD) vide email dated 23.09.2021.
265.	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC [052100850005A M19]	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip 90alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	79020010	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
266.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27101990	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and

							Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020. Reminder sent to MoEF(HSMD) on 23.09.2021.
267.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/A M21/A-91/IC [052100850558A M21]	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	49070090	9281346	Trading	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020. Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
268.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC [052100850610A M20]	08.01.20	40 MTs Zinc Dross	26201910	100.0	AU	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.

269.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC [342100850153A M20]	13.01.2 0	5000 MTs Zinc Dross	2620191 0	8875.0	AU	The case has been forwarded to MOEF&CC (HSMD) on 16.11.2020 as per M/o Mines OM dated 22.04.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020, 09.03.2021, 02.06.2021, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
270.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC [312100850286A M20]	18.01.2 0	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	8108200 0	17.7	AU	MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly. Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021.
271.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/A M21/I-15/IC [312100850278A M21]	17.08.2 0	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	8108200 0	199.1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm. Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021.
272.	Sahil Gupta, Haryana 01/53/8/54278/A M21/S-112/IC [052100850470A M21]	07.10.2 0	26631 Kgs Zinc Ash	2620190 0	134418 3	AU	Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V. Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.

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273.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/A M21/J-13/IC [052100850474A M21]	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	40040000 40040000	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 02.06.2021, 09.09.2021 and 23.09.2021.
274.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410A M20]	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
275.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC [092100850087A M20]	21.01.20	1.500 Kgs Ti-64 Metal Powder	8108200030	.02	AU	The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). Reminder issued to the firm vide DL dated 23.09.2021.
276.	Meril Healthcare Private Limited., Gujarat 01/53/8/55155/A M21/M-105/IC [522100850017A M21]	25.02.21	1610 kgs Titanium Powder 90-500 Micron	81082000	27148303.00	AU	Recommended by MoEF (HSMD) vide letter dated 10.09.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (HSMD) letter dated 10.09.2021.

277.	OBJECTIFY TECHNOLOGIE S PRIVATE LIMITED HQRXIMLAPPL Y00042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	8108300 0	167450 00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. DL issued to the firm on 19.08.2021.
278.	ALL INDIA METAL CORPORATION HQRXIMLAPPL Y00024796AM22	22.4.21	100 Kgs TITANIUM POWDER	8108300 0	100000 0	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021. DL issued to the firm on 19.08.2021. Reminder sent to firm on 18.09.2021.
279.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPL Y00046603AM22	20.5.21	950 kgs Titanium Powder 90 to 500 Microns	8108200 0		AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 07.07.2021. DL issued to the firm on 19.08.2021. The firm has informed that they have submitted application to MoEF (HSMD) on 25.08.2021.
280.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861A M21	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	3825490 0	18750	AU	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the firm on 21.09.2021.

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281.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPL Y00045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot-rolled, hot-drawn or extruded of a height of 80 mm o	7404002 1	137394 4	AU	Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021. Reminder sent to MoEF (HSMD) on 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.
282.	RHMB INDIA PRIVATE LIMITED HQRXIMLAPPL Y00149941AM22	29.7.21	6000 MT Mill Scale	2619009 0	150000 00		Comments sought from M/o Mines on 04.8.2021. Comments sought from MoEF (HSMD) on 20.09.2021 as per M/o Mines OM dated 20.09.2021. MoEF (HSMD) vide email dated 21.09.2021.has requested the firm to directly apply online. DL issued to the firm on 21.09.2021.
283.	EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI HQRXIMLAPPL Y00163916AM22	16.8.21	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)	8713101 0, 9021909 0	247500	Charity	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter. Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021.



Part 26 MoEF&CC (HSMD) & DPIIT							
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
284.	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC [242100850002A M20]	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	40040000	10500000	AU	Recommended by DPIIT vide OM No. P-47012/22/2019-TSW dated 22.07.19
							Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminders sent to firm vide emails dated 24.12.2020, 03.02.2021 and 02.08.2021 to apply to MOEF&CC (HSMD) for 'NOC'. The firm has been requested to confirm the status of their application with MoEF&CC vide DL dated 23.09.2021 The Committee decided to send a Final Reminder to the firm.
285.	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC [242100850084A M20]	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	40040000	20000000	AU	Recommended by DPIIT vide OM No.P-47012/ 64/2019-T.S. dated 21.10.2019.
							Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide emails dated 24.08.2020, 06.10.2020, 24.12.2020, 03.02.2021, 02.08.2021 and 23.09.2021.

286.	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/A M21/J-17/IC [042100850613A M21]	24.11.20	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/ Racks/ Radio/ Rakes/ Rent/ Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).	(1) 85481020 (2) 85481010 (3) 78020090	1603800000	AU	Comments received from MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 16.09.2020. Comments sought from DPIIT on 24.11.2020. Reminder sent to DPIIT on 03.02.2021. DPIIT vide OM dated 09.02.2021 has sought some information from the firm. Reminders sent to firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021. Final reminder issued to the firm vide DL dated 21.09.2021. The Committee decided to Reject the case due to no reply from the firm.
287.	HIRA TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00022668AM22	20.4.21	15000 Kgs NITRILE RUBBER INSULATION FOAM SCRAP	40040000	31725.000	AU	Comments sought from MoEF HSMD) on 15.06.2021. Comments sought from DPIIT on 15.06.2021. DPIIT vide OM dated 22.06.2021 has sought some information / documents from the firm. Reminders sent to firm vide emails dated 30.06.2021 and 02.08.2021. DL issued to the firm on 23.09.2021. The Committee decided to send a Final Reminder to the firm.
288.	N.B.RUBBER PRIVATE LIMITED HQRXIMLAPPLY00104186AM22	1.6.21	2000 MT USED TYRES	40040000	2,00,00,000.00	AU	Comments sought from MoEF HSMD) on 17.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 05.07.2021 has sought some information / documents from the firm. Reminder sent to firm vide email dated 02.08.2021. Reply from firm referred to DPIIT vide email dated 03.08.2021.

							DPIIT vide OM dated 10.08.2021 has sought some information / documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
289.	NAVKAR INDUSTRIES HQRXIMLAPPL Y00120644AM22	21.6.21	1640 MT USED TYRE SCRAP /TUBE SCRAP/ SHREDDED	4004000 0	970880 0	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 24.06.2021. DPIIT vide OM dated 20.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 29.07.2021. DPIIT vide OM dated 27.08.2021 has requested the firm to indicate the end use of the product to be manufactured by them, i.e. Crumb Rubber Powder. Firm replied on 15.09.2021. DPIIT vide OM dated 15.09.2021 has sought some more information from the firm. The reply from the firm referred to DPIIT on 21.09.2021. DPIIT vide OM dated 24.09.2021 has again sought some information from the firm. DL issued to the firm on 24.09.2021. Reply from firm referred to DPIIT vide email dated 28.09.2021 DPIIT informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.
290.	U V RUBBER INDUSTRIES HQRXIMLAPPL	22.6.21	20000 MT USED RUBBER TRYE SCRAP/	4004000 0	450000 00	AU	Comments sought from MoEF (HSMD) on 30.06.2021. Comments sought from DPIIT on 30.06.2021.

	Y00124154AM22		TUBES SCRAP				DPIIT vide OM dated 16.07.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 05.08.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide OM dated 05.08.2021. DPIIT vide OM dated 16.08.2021 has requested the firm to furnish copy of NOC from MoEF&CC for import of Tyres Scrap/Tubes Scrap. Reminder issued to the firm vide DL dated 23.09.2021
291.	GREEN RECYCLATER PRIVATE LIMITED HQRXIMLAPPL Y00138773AM22	14.7.21	6000 MT Rubber Tyres Scrap/ Tubes Scrap	40040000	4,10,00,000.00	AU	Recommended by MoEF (HSMD) vide letter dated 27.07.2021. Recommended by DPIIT vide OM dated 14.09.2021 for import of 5770 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multi-cuts/shredded/Single cut) The Committee decided to Approve the case for import of 5770 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multi-cuts/shredded/Single cut) subject to conditions mentioned in MoEF (HSMD) letter dated 27.07.2021 and DPIIT OM dated 14.09.2021.
292.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPL Y00143755AM22	20.7.21	6000 MT Scrap drained or dry while intact, lead batteries covered by ISRI code word Rains.	85481020	542880000	AU	Recommended by MoEF (HSMD) vide letter dated 10.09.2020. Recommended by DPIIT vide OM dated 15.09.2021 for import of 6000 MT of Lead Batteries as per ISRI "RAINS" for the unit located in Kanchipuram, Tamil Nadu. The Committee decided to Approve the case for import of 6000 MT of Lead Batteries as per ISRI "RAINS" subject to conditions mentioned in MoEF (HSMD) letter dated 10.09.2021 and DPIIT OM dated 15.09.2021.

293.	KOHINOOR RECLAMATION S HQRXIMLAPPL Y00168231AM22	23.8.21	2250 MT Old and Used Rubber Tyres Scrap / Tubes Scrap	4004000 0	180000 00	AU	Recommended by MoEF (HSMD) vide letter dated 26.07.2020. Comments sought from DPIIT on 07.09.2021. DPIIT vide OM dated 13.09.2021 has sought some information/documents from the firm. DL issued to the firm on 16.09.2021. Firm replied directly to DPIIT vide email dated 23.09.2021. DPIIT vide OM dated 30.09.2021 has sought some information from the firm. Reply from the firm referred to DPIIT on 05.10.2021.
294.	SREEMRR ECO GREEN INDUSTRIES PRIVATE LIMITED HQRXIMLAPPL Y00174613AM22	01.9.21	7600 MT OLD AND USED RUBBER TYRE SCRAP (MULTIPLECUT/SH REDDED/BALED PRESS/BRIQUETTE D)	4004000 0	684000 00	AU	Recommended by MoEF (HSMD) vide letter dated 29.07.2020. Recommended by DPIIT vide OM dated 23.09.2021 for import of 3800 MT of old and used Rubber Tyres scrap (Multi-cut/Shredded/single-cut). The Committee decided to Approve the case for import of 3800 MT of old and used Rubber Tyres scrap (Multi-cut/Shredded/single-cut) subject to conditions mentioned in MoEF (HSMD) letter dated 29.07.2021 and DPIIT OM dated 23.09.2021.
295.	LESCA INTERNATION AL HQRXIMLAPPL Y00175316AM22	01.9.21	5220 MT Old and Used Rubber Tyres & tubes scrap (multiple Cuts/ Press Baled/ Shredded)	4004000 0	333662 40	AU	Comments received from DPIIT vide OM dated 24.09.2021. The applicant has submitted comments from MoEF (HSMD) dated 29.07.2020. The Committee decided to call for original copy of comments from MoEF (HSMD) directly.

Firm

Part 27 DPIIT							
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
296.	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/A M21/T-62/IC [072100850250A M21]	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 7106929 0 (2) 7106929 0	850344 667.25	AU	DPIIT vide OM dated 17.02.2021 has sought some information from the firm. Reminders sent to firm on 30.06.2021 and 02.08.2021. Final Reminder issued to the firm vide DL dated 21.09.2021.
297.	Rama Enterprises, Chennai 01/53/8/54548/A M21/R-31/IC [042100850614A M21]	03.12.20	5 Kgs. Cypher 88 Silver Powder	7106100 0	553867 .70	AU	Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. Reminders sent to the firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021. Final Reminder issued to the firm vide DL dated 21.09.2021.
298.	Devlon Petrosilks Private Limited., Gujarat 01/53/8/55228/A M21/D-39/IC [082100850148A M21]	02.03.21	410 Mts Used Rubber Tyres scrap/Butyl Rubber tubes Scrap	4004000 0	369000 0.00	AU	Recommended by MoEF&CC (HSMD) vide letter dated 23.02.2021. Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 20.04.2021 sought some information from the firm. Reminders sent to firm vide emails dated 24.05.2021, 30.06.2021 and 02.08.2021. Reply from firm referred to DPIIT vide email dated 05.08.2021. DPIIT vide OM dated 12.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021.

299.	RAJ METAL INDUSTRIES HQRXIMLAPPL Y00008736AM22	9.4.21	400 MT LEAD SCRAP (ISRI CODE RELAY)	8548101 0	662400 00	AU	Recommended by MoEF (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 09.06.2021. Reminders sent to DPIIT vide emails dated 30.06.2021, 02.08.2021, 31.08.2021, 23.09.2021 and 30.09.2021.
300.	RUBIX INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPL Y00026756AM22	26.4.21	8000 MT CRUMB RUBBER GRANULES MESH SIZE 10 MESH	4004000 0	960000 00	AU	Comments sought from DPIIT on 09.06.2021. DPIIT vide OM dated 16.06.2021 has sought some information / documents from the firm. Reply from the firm referred to DPIIT vide email dated 22.09.2021. DPIIT vide OM dated 29.09.2021 has sought some information from the firm.
301.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPL Y00115953AM22	16.6.21	59 Kgs Silver Paste	7106929 0	21,52,9 85.00	AU	Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 22.06.2021 has sought some documents from the firm. Reply from firm referred to DPIIT vide email dated 30.06.2021. DPIIT vide OM dated 08.07.2021 has sought a complete set of the application. Complete application along with documents submitted by the firm referred to DPIIT again vide email dated 22.07.2021. DPIIT vide OM dated 03.08.2021 has sought some information from the firm. DL issued to the firm on 19.08.2021. Firm replied directly to DPIIT vide email dated 28.08.2021. DPIIT vide OM dated 20.09.2021 has sought some documents from the firm.

302.	VELLIS RUBBER INDUSTRIES HQRXIMLAPPL Y00115799AM22	16.6.21	8790 MT Used Rubber Tyres Scrap/ Tubes Scrap	4004000 0	10,54,8 0,000.0 0	AU	Recommended by MoEF (HSMD) vide letter dated 09.06.2021. Comments sought from DPIIT on 17.06.2021. DPIIT vide OM dated 30.06.2021 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 02.08.2021. DPIIT vide OM dated 10.08.2021 has sought some information from the firm. DL issued to the firm on 19.08.2021. Reminder sent to the 18.09.2021.
303.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPL Y00010096AM22	06.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	7106921 0	245717	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.
304.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPL Y00010094AM22	07.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	7106921 0	245717	AU	Comments sought from DPIIT on 02.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.

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305.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPL Y00010093AM22	05.4.21	2 Kgs Sheets, plates, strips, tubes and pipes	7106921 0	245717	AU	Comments sought from DPIIT on 06.07.2021. The firm vide email dated 03.08.2021 has been requested to clarify the reason for submission of three separate applications for the same product and same quantity.
306.	TRIRUBBER INDIA INC, KHARAGPUR, WB HQRXIMLAPPL Y00152575AM22	30.7.21	2500 MT Waste Rubber Tyres Scrap/ Tubes Scrap	4004000 0	300000 00	AU	Recommended by MoEF (HSMD) vide letter dated 04.05.2020. Comments sought from DPIIT on 05.08.2021. DPIIT vide OM dated 11.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. Reply from firm referred to DPIIT vide email dated 01.09.2021. DPIIT vide OM dated 22.09.2021 has informed that the NOC issued by MoEF&CC is not valid now and the firm may be requested to submit a valid NOC from MoEF&CC. The Committee decided to call for valid NOC from the firm.
307.	POCL ENTERPRISES LIMITED, CHENNAI HQRXIMLAPPL Y00153954AM22	03.8.21	2000000 kgs. Battery scrap	8548101 0	208292 500	AU	Recommended by MoEF (HSMD) vide letter dated 17.02.2021. Comments sought from DPIIT on 05.08.2021. DPIIT vide email dated 10.08.2021 has sought some information / documents from the firm. DL issued to the firm on 19.08.2021. The reply from the firm referred to DPIIT vide email dated 27.08.2021.
308.	COUNCIL OF SCIENTIFIC AND	9.8.21	1 Pcs 99.99 PERCENT PURE SILVER	7106929 0	19266	R&D	Comments sought from DPIIT on 11.08.2021. DPIIT informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

	INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPPL Y00156870AM22		PELLETS				
309.	TELANGANA RUBBER INDUSTRY, HYDERABAD HQRXIMLAPPL Y00163473AM22	16.8.21	4020 MT OLD/USED RUBBER TYRE SCRAP	4004000 0	301500 00	AU	Recommended by MoEF (HSMD) vide letter dated 29.07.2021. Recommended by DPIIT vide OM dated 23.09.2021 for import of 2010 MT of Old/Used Rubber Tyres Scrap (Multiple-cuts/shredded/Single-cut). The Committee decided to Approve the case for import of 2010 MT of Old/Used Rubber Tyres Scrap (Multiple-cuts/shredded/Single-cut) subject to conditions mentioned in the MoEF (HSMD) letter dated 29.07.2021 and DPIIT OM dated 23.09.2021.
310.	EASTMAN RECLAMATION S, JALANDHAR HQRXIMLAPPL Y00165605AM22	18.8.21	2440 MT Waste, parings and scrap of rubber	4004000 0	250000 00	AU	Recommended by MoEF (HSMD) vide letter dated 26.07.2021. Comments sought from DPIIT on 19.08.2021. DPIIT vide OM dated 31.08.2021 has sought some information / documents from the firm. DL issued to the firm on 31.08.2021. Firm replied directly to DPIIT vide email dated 23.09.2021.
311.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPL Y00166396AM22	19.8.21	161 Kgs silver paste	7106929 0	105711 28	AU	Comments sought from DPIIT on 08.09.2021. DPIIT vide OM dated 24.09.2021 has sought some information/documents from the firm. DL issued to the firm on 24.09.2021. Reply from the firm referred to DPIIT on 05.10.2021.

312.	SRI SANGAMESHW ARA FURNITURE, HYDERABAD HQRXIMLAPPL Y00168073AM22	21.8.21	10106 KG Leaf spring:---- Other; PNEUMATICS SPRING	7320101 9	547179 .26	Trading	Comments sought from DPIIT on 13.09.2021. DPIIT vide OM dated 20.09.2021 has stated that it is not clear as to why the import item, Leaf Spring – pneumatic springs falling under ITC HS 73201019, is under restricted category. Moreover as the item is required for trading, DPIIT is not concerned with the matter. The Committee noted that the items that the applicant intends to import fall under 'Free' Category. Hence, The Committee decided to Close the case.
313.	SYNDICATE ENGG INDUSTRIES, NAVI MUMBAI HQRXIMLAPPL Y00168582AM22	23.8.21	26641.9 Kgs HEAVY HEX NUT DOUBLE CHAMFERED ASTM A194 GR 2H BLACK	7318160 0	42608. 03	For better quality	Comments sought from DPIIT on 13.09.2021. The firm vide email dated 13.09.2021 has informed that they had wrongly applied for import authorisation for restricted item and they are not interested to proceed with the same. Hence, The Committee decided to Close the case.
314.	GODFREY PHILLIPS INDIA LIMITED, MUMBAI HQRXIMLAPPL Y00177821AM22	06.9.21	2625000 nos. TAX STAMPS	4907001 0	406822 25	AU	Comments sought from DPIIT on 09.09.2021. DPIIT vide OM dated 22.09.2021 informed that they are not concerned with the import item. The Committee decided to examine the case on file.
315.	Indian Institute of Technology Guwahati, ASSAM HQRXIMLAPPL Y00180181AM22	08.9.21	4 gms GOLD Pellet, Au 99.999 percent pure, 6.35mm dia X 6.35mm long, sold per pellet, min 3.25gms/ pellet	7114191 0	99335. 56	Research	Comments sought from DPIIT on 20.09.2021. DPIIT informed the Committee in its meeting No. 05/AM22 that the case is under examination with them.

316.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, [Dtstt Palghar, Maharashtra] HQRXIMLAPPLY00184493AM22	15.9.21	1000 MT Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	23000000	AU	Recommended by DPIIT for import of 2000 MT of Crumb Rubber/granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres vide OM dated 06.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 06.10.2021.
317.	TINNA RUBBER AND INFRASTRUCTURE LIMITED [Kala Amb, Himachal Pradesh] HQRXIMLAPPLY00184476AM22	15.9.21	1000 MT Crumb Rubber / granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres	40040000	23000000	AU	Recommended by DPIIT vide OM dated 04.10.2020 for import of 1000 MT of Crumb Rubber / granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 04.10.2021.
318.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, [Panipat, Haryana] HQRXIMLAPPLY00184462AM22	15.9.21	2000 MT Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	46000000	AU	Recommended by DPIIT for import of 2000 MT of Crumb Rubber/granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres vide OM dated 06.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 06.10.2021.

From

319.	TINNA RUBBER AND INFRASTRUCTURE LIMITED [Thiruvallur District, Tamil Nadu] HQRXIMLAPPL Y00184449AM22	15.9.21	1000 MT Rubber Crumb/ Granules mesh size finer than 10 Mesh	4004000 0	230000 00	AU	Recommended by DPIIT for import of 1000 MT of Crumb Rubber/granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres vide OM dated 06.10.2021. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 06.10.2021.
320.	RUBBERSINDI A POLYMER PRODUCTS PRIVATE LIMITED, KERALA HQRXIMLAPPL Y00183415AM22	13.9.21	7300 MT Crumb Rubber	4004000 0	809752 50	AU	Comments sought from DPIIT on 16.09.2021. DPIIT vide OM dated 22.09.2021 has sought some information/ documents from the firm. DL issued to the firm on 22.09.2021. Reply from the firm referred to DPIIT on 06.10.2021.
321.	TINNA RUBBER AND INFRASTRUCTURE LIMITED, [Bhawanipur Purba, West Bengal] HQRXIMLAPPL Y00185205AM22	16.9.21	1000 MT Crumb Rubber / granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres	4004000 0	230000 00	AU	Recommended by DPIIT vide OM dated 04.10.2020 for import of 1000 MT of Crumb Rubber / granules of mesh size finer than 10 mesh to 30 mesh and devoid of iron / steel & most of the fibres. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 04.10.2021.

322.	KAISER APPLIANCES, FARIDABAD HQRXIMLAPPL Y00185025AM22	15.9.21	177000 Pieces S4 MEDIUM BLACK ENAMELLED FLAME SPREADER, FLSPR SUP GA S4, CUP S4 M M4 TJ D8 +INJ, SCREW M4x0,7 FOR HOB VALVE etc.	7321900 0, 7318150 0	452152 2.21	MANUF ACTURI NG	Comments sought from DPIIT on 17.09.2021. DPIIT vide OM dated 23.09.2021 has sought some clarification regarding the import policy of the ITC HS Code under which the firm intends to import. The Committee noted that the items that the applicant intends to import fall under 'Free' Category. Hence, The Committee decided to Close the case.
Part 28	Miscellaneous						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
323.	Baskaran, Shevapet, Salem 01/53/8/54045/A M21/B-39/IC [042100850569A M21]	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	7106000 0	755012	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminders sent to firm vide emails dated 29.12.2020 and 30.06.2021. Reminder issued to the firm vide DL dated 22.09.2021
324.	Vibhor Wase, Maharashtra 01/53/8/54833/A	22.01.21	3 Vls Frozen semen, other than bovine	0511999 1	300.00	AU	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they have no comments to offer as the product (Frozen Semen) is related to

	M21/V-46/IC						humans which does not come under the purview of the Department. Comments sought from D/o Health Research and ICMR on 03.08.2021. Reminder sent on 22.09.2021.
325.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/A M21/R-39/IC [072100850292A M21]	21.01.2 1	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85` Plasma Screen LG (PART No 809KCWCLF449 & 807KCMRK1683) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80` Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data Cable 16 Nos rj 45 cable 1m 10 Nos pain power cable 6 Nos rj 45 cable 10m 3 Nos Nova600 (PART No 600144236/5/4) 2 Nos 75` Plasma Screen amsung (PART No	9403890 0 8528721 5 9403890 0 7326909 9 8528721 5 8544429 9 8544429 9 8544429 9 8544429 9 8544429 9 9023009 0 8528721 5 8528721 1 8528721	732457 5.00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case. The Committee decided to seek clarification from the firm regarding the import item for which application is made. Clarification sought from the firm vide email dated 11.06.2021. Reminder issued to the firm vide DL dated 22.09.2021.

		S0BGZ3SGK801047F	2			
		2	8544429			
		&CBGZ3FGK801044	9			
		N)	8544429			
		2 Nos 32' PLASMA	9			
		Screen amsung	8544429			
		(PART No S6777863	9			
		& 6781167)	8544429			
		2 Nos 50' Plasma	9			
		Screen amsung	8544429			
		(PART No	9			
		2B7V35BM304286A	8531109			
		&304288Y)	0			
		13 Nos hdmi to hdmi	8517629			
		cable	0			
		3 Nos dvi to dvi cable	8518290			
		6 Nos power cable	0			
		2 Nos power extended	8544429			
		cable	9			
		3 Nos Vga Cable	8206009			
		1 Nos Rg blink	0			
		(PART No	8544429			
		14423231313)	9			
		1 Nos router tp link	8536909			
		(PART No	0			
		2173190001498)	8471309			
		1 Nos sound bar	0			
		(PART No	8471604			
		Sbv175150420182449	0			
		)	8302500			
		2 Nos Mini pl cable	0			

			1 Nos toolbox 6 Nos hdmi to dvi cable 6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket				
326.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/ W-9/IC	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	8804000 0	131585 .20	Trading	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021 and 22.09.2021.
327.	RUCHIRA PAPERS LIMITED HQRXIMLAPPL Y00032217AM22	04.5.21	42 Nos CLEANER NUT (FOR PAPER MAKING MACHINE)	1059900	19190	AU	Comments sought from DAHD on 30.06.2021. DAHD vide email dated 30.06.2021 has informed that the case is not dealt with DAHD. The firm vide email dated 03.08.2021 has been requested to furnish the correct ITC HS Code for the item to be imported. DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021.

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328.	CONMECHAUT O CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPPL Y00111032AM22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	8432809 0	140927 .000	AU	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed that the item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage. DL issued to the firm on 22.09.2021.
329.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPL Y00102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	6310909 0	385000 00	AU	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021.
330.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/A M21/E-5/IC	16.04.2 0	4 Nos. Vehicle Mounted EC-SVJEE-1100	8525504 0	450870 00	Trading	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 113alvaniz.
331.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED	29.4.21	10 Nos Communication jamming equipment	8525504 0	37037	R&D	The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021.

	HQRXIMLAPPL Y00029561AM22						DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021.
332.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPL Y00028460AM22	29.4.21	10 Nos Other Aerials or Antenna:----For communication jamming equipment	8529102 1	37230	R&D	Comments sought from Cabinet Secretariat by Post on 23.06.2021.
333.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPL Y00019185AM22	15.4.21	18 Nos Communication jamming equipment	8525504 0	67847		The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021
334.	ELECTRONICS CORPORATION OF INDIA LIMITED, HYDERABAD HQRXIMLAPPL Y00173790AM22	27.8.21	12 Nos Communication jamming equipment	8525504 0	188822 400	AU	For Ex Post Facto Approval
335.	SURESH KUMAR AND COMPANY (IMPEX) PRIVATE LIMITED, DELHI	13.9.21	340 MT Non Basmati Rice	1006301 0	290000 00	Trading	The Committee decided to examine the case on file.

	HQRXIMLAPPL Y00182477AM22						
336.	FINE FOOD HQRXIMLAPPL Y00190280AM22	22.9.21	5600 Kgs RISOTTO RICE CARNAROLI RISO VIGNOLA 1000 GR C x 10 ATM 700.0 Kgs JASMINE RICE 1000 GR C x 10 ATM	1006301 0	7,49,90 7.20	Trading	The Committee decided to examine the case on file.
337.	VEDANTA LIMITED HQRXIMLAPPL Y00119116AM22	21.6.21	Gold (25 KGS) & Silver (300 KGS)	7108120 0 7106910 0	132700 000	Others	The Committee decided that the firm be asked to submit the following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of previous import license duly certified by Customs Authority, if any. The firm was requested to furnish the above documents vide email dated 16.08.2021. DL issued to the firm on 19.08.2021. Reminder sent to the firm on 18.09.2021.
338.	TITAN COMPANY LIMITED HQRXIMLAPPL Y00144259AM22	21.7.21	5000 kgs GOLD DORE	7108120 0	221676 00000	AU	For Ex post facto Approval for import of 05 MT of Gold Dore Bars.
339.	LATSHEK ELECTRO REFINERY,	26.7.21	5 MT Silver Dore Bars not exceeding 95 percent	7106910 0	330000 000.00 0	AU	The Committee decided to examine the case on file.

	HQRXIMLAPPL Y00147329AM22		purity				
340.	SHERBOURNE BULLION REFINERY PRIVATE LIMITED, CHENNAI HQRXIMLAPPL Y00165482AM22	18.8.21	6000 kgs GOLD DORE BARS HAVING GOLD CONTENT NOT EXCEEDING 95PERCENT	7108120 0	2619 550300 0	AU	For Ex Post Facto Approval for import of 01 MT of Gold Dore Bars.
341.	BRIGHT METAL R EFINERS HQRXIMLAPPL Y00168006AM22	21.8.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT AND ABOVE	7108120 0	535000 00000	AU	For Ex Post Facto Approval for import of 10 MT of Gold Dore Bars.
342.	AGNIS BULLION HOUSE LLP HQRXIMLAPPL Y00169818AM22	24.8.21	10 MT GOLD (DORE) BARS PURITY : UPTO 95 PERCENT AND ABOVE	7108120 0	545000 00000	AU	The Committee observed that the firm has substantial unutilised quantity in the previous license. The firm is requested to approach after utilization of earlier license.
343.	KUNDAN REFINERY PRIVATE LIMITED, DELHI HQRXIMLAPPL Y00178266AM22	23.8.21	50000 kgs. GOLD DORE BARS MAXIMUM PURITY 95 PERCENT	7108120 0	212176 035055 .5	AU	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars- maximum purity 95 percent.

344.	PARKER PRECIOUS METALS LLP, AHMEDABAD HQRXIMLAPPL Y00179931AM22	8.9.21	10 MT GOLD (DORE) BARS PURITY ; UPTO 95 PERCENT	7108120 0	547500 00000	AU	The Committee observed that the firm has substantial unutilised quantity in the previous license. The firm is requested to approach after utilization of earlier license.
345.	M D OVERSEAS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPL Y00180827AM22	8.9.21	20000 kgs Gold Dore Bar	7108120 0	903447 15000	AU	For Ex post facto Approval for import of 10 MT of Gold Dore Bars.

From

5. The meeting ended with vote of thanks to the chair.

